

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/20961/2025 BLAPL/7267/2025	SURESH SUNA VS STATE OF ODISHA	ANITA SAHOO VS	SAINTALA /268 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000037/2025	
2	D-BLAPL/20963/2025	SARAS KUMAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOPALPUR /31 /2025 ()	AOR20220001558C202500138
3	D-BLAPL/20971/2025 BLAPL/7286/2025	PRAMOD RANA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /153 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000535/2025	AOR20220001487C202500034
4	D-BLAPL/20976/2025	MIR RAJA @ SK. RAJA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PURUNABAZAR /112 /2025 ()	AOR20220001207C202500081
5	D-BLAPL/20978/2025	SAJAN @ BIKRAM DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NEMALO /63 /2025 ()	
6	D-BLAPL/20979/2025	SURJIT MISHRA @ MUNU @ MUNA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	ASKA /269 /2025 ()	
7	D-BLAPL/20980/2025	SURJIT MISHRA @ MUNA @ MUNU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	ASKA /94 /2025 ()	
8	D-BLAPL/20982/2025	RAJU @ RAJU NAIK @ RAJ KUMAR NAIK @ RAJ KUMAR NAIK VS STATE OF ODISHA	KRZANERULLA VS	SEMILLIGUDA /84 /2024 ()	
9	D-BLAPL/20985/2025	PRASANTA BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	BERHAMPUR /79 /2025 ()	
10	D-BLAPL/20986/2025	RAKESH NAIK VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	ANGUL SADAR PS /185 /2025 ()	
11	D-BLAPL/20987/2025	RECHARD NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	TUMUDIBANDHA /9 /2025 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/20991/2025 BLAPL/7300/2025	SWAPNARANI SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	DELANGA /183 /2025 J.M.F.C.,PIPILI(Puri) GR/0000445/2025	
13	D-BLAPL/20993/2025	DIBYAM ARUKHA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /597 /2025 ()	AOR20220001563C202500008
14	D-BLAPL/20994/2025	MITU BIHARI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	PIPLI /119 /2025 ()	
15	D-BLAPL/20997/2025	GOUTAM KUMAR MARANDI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /9 /2025 ()	
16	D-BLAPL/20998/2025	SAROJ DAS VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /597 /2025 ()	AOR20220001563C202500009
17	D-BLAPL/20999/2025	SABBIR ALLI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	CAPITAL P.S. /57 /2024 ()	AOR20220001266C202500007
18	D-BLAPL/21000/2025	NANDU @ SIDHU SURYAKANTA @ SURYANARAYAN @ VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /187 /2025 ()	
19	D-BLAPL/21001/2025	RAKESH DAS VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	POLASARA PS /314 /2025 ()	
20	D-BLAPL/21005/2025	PAPU @ SMRUTIRANJAN MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /187 /2025 ()	
21	D-BLAPL/21007/2025	NANDA MAITY VS STATE OF ODISHA	ARIJEET MISHRA VS	TANGI /88 /2025 ()	
22	D-BLAPL/21011/2025	DEBEN KUMAR BEHERA VS STATE OF ODISHA	SOUMYA MISHRA VS	TIKAYATPALI /87 /2024 ()	
23	D-BLAPL/21013/2025	SADIK @ SADAEKH HUSSAIN	SUDEEP KUMAR SARANGI	CAPITAL P.S. /57 /2024	AOR20220001266C202500008

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/21014/2025	JYOSHNA RANI DAS @ JYOSTNARANI DAS @ GUNAPRAKASH KUMAR MISHRA		KANPUR /31 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/21017/2025	TUKUNA PATRA	LAMBODOR ACHARI	BHANJANAGAR /597 /2025	AOR20220001563C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/21018/2025	ANIL BINDHANI	ASHOK KUMAR SWAIN(1)	BANIGOCHA /35 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/21019/2025	PUSHPA MUNDA	DEEPALI MAHAPATRA	VIGILANCE PS (BERHAMPUR) /11 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
28	D-BLAPL/21020/2025	KAILASH PRADHAN	SUBRAT KUMAR NAYAK - 3	BIDANASI /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/21021/2025	SANGRAM KESHARI BHUYAN	LAMBODOR ACHARI	BHANJANAGAR /597 /2025	AOR20220001563C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/21023/2025	BIGHNA @ BIGHNESWAR MAHAKUD	GOUTTAM PATTANAIAK	BISOI /214 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/21032/2025	BIREN RAIKWAR	AMULYA RATNA PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/21033/2025	AJU @ AJAYA NAYAK	AMULYA RATNA PANDA	BOLANGIR TOWN /562 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/21035/2025	SHYAM HEMBRAM	AMULYA RATNA PANDA	BADACHANA /10 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/21042/2025	PAPU NAHAK @ GORA KHANDI	SOUBHAGYA KUMAR DASH	KODALA /13 /2025	AOR20220001631C202500178
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/21043/2025	STATE OF ODISHA PURNA CHANDRA PARIDA VS	SANJIB KUMAR BHANJADEO VS	// /0 ()	
36	D-BLAPL/21044/2025	STATE OF ODISHA SANATAN MALLICK @ SANATNA MALLICK VS	DEEPAK KU SAHOO VS	// BARANGA /182 /2025 ()	
37	D-BLAPL/21048/2025	STATE OF ODISHA DUSHASANA DIGAL VS	SUSANTA KUMAR LENKA VS	// /0 ()	
38	D-BLAPL/21051/2025	STATE OF ODISHA BULU @ GULSAN NAIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /177 /2025 ()	
39	D-BLAPL/21052/2025	STATE OF ODISHA CHANDU @ CHANDRAMANI NAIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /290 /2025 ()	
40	D-BLAPL/21054/2025	STATE OF ODISHA KUBER JYOTISH VS	BIRAJA PRASAD NANDA VS	// K.BALANG /46 /2025 ()	
41	D-BLAPL/21055/2025	STATE OF ODISHA SANU @ SATYAJIT NAIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /290 /2025 ()	
42	D-BLAPL/21058/2025	STATE OF ODISHA KORRA RAJU VS	MANORANJAN PADHY VS	// JEYPORE SADAR /392 /2024 ()	AOD20220003086C202500106
43	D-BLAPL/21060/2025	STATE OF ODISHA MADANA GOND VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /114 /2024 ()	
44	D-BLAPL/21062/2025	STATE OF ODISHA PRATAP KUMAR JENA @ PRATAP JENA VS	SANTOSH KUMAR DWIVEDY VS	// KHAIRA /305 /2023 ()	
45	D-BLAPL/21064/2025	STATE OF ODISHA NIRANJAN @ SWADHIN BHANDEKAR VS	DEEPALI MAHAPATRA VS	// KHETRARAJPUR /227 /2023 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/21070/2025	KAMRAJ DEHURI VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /5 /2025 () //	
47	D-BLAPL/21071/2025	SK. MAITAB VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	//0 () //	
48	D-BLAPL/21072/2025	NILABANTA @ LILABANTA MALLIK @ MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /182 /2024 () //	
49	D-BLAPL/21075/2025	SUDAY @ SUDAYA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 () //	
50	D-BLAPL/21077/2025	SACHIDANANDA RATH VS STATE OF ODISHA	MANORANJAN PADHY VS	CAPITAL P.S. /237 /2025 () //	AOD20220003086C202500108
51	D-BLAPL/21081/2025	BULU @ HRUDAYA DALEI @ DALAI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /588 /2022 () //	AOR20220001615C202500136
52	D-BLAPL/21082/2025	SRIKANTA BHOI VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	BANARAPAL /287 /2025 () //	
53	D-BLAPL/21083/2025	ARUN BAA VS STATE OF ODISHA	SATYAPADA SHARMA VS	BIRMITRAPUR /175 /2021 () //	AOR20220000138C202500019
54	D-BLAPL/21090/2025	MD.SAJID ALAM VS STATE OF ODISHA	SAMBIT BISWAL VS	//0 () //	
55	D-BLAPL/21101/2025	ANKIT TIWARI VS STATE OF ODISHA	NARENDRA PRASAD RATH VS	NAYAGARH /72 /2025 () //	
56	D-BLAPL/21109/2025	GOLEKH SETHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /331 /2021 () //	
57	D-BLAPL/21118/2025	DHARMARAJ PRADHAN	RITURANJAN CHHOTARAY	JAGDALPUR /5 /2025	AOR20220003344C202500050

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/21121/2025	BHIMA BEHERA	SURYAKANTA DWIBEDI	PATNAGARH /166 /2025	AOR20220001245C202500045
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/21122/2025	KAILASH NAIK	CHIRANJIB ROUT	KANIHA /217 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/21123/2025	KAMAL SWAIN	RITURANJAN CHHOTARAY	BRAHMAGIRI /97 /2025	AOR20220003344C202500049
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/21124/2025	NAGESWAR MAJHI	PVS NANAJI ACHARY	LAXMIPUR /22 /2025	AOR20220000211C202500049
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/21129/2025	PINTU SAHU	ABHAS MOHANTY	ANGUL SADAR PS /286 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/21136/2025	DURJAN KULDEEP @ KULDIP	DIPTI RANJAN BHOKTA	KORAPUT SADAR /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/21139/2025	BINAYAK BEHERA	DIBYAJYOTI SAHOO	JHARSUGUDA GRPS /58 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/21142/2025	MANILAL CHHATAR	TARA PRASAD MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/21144/2025	LOKANATH KANHAR	JUGALA KISHORE PANDA	MANAMUNDA /80 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/21145/2025	BAINATH SWAIN	SIDHARTHA SANKAR RAY (2)	BADAGADA /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/21146/2025	SILU KARNA	JUGALA KISHORE PANDA	MANAMUNDA /197 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/21149/2025	STATE OF ODISHA DEBAPRAKASH MAHAPATRA VS	AMITAV TRIPATHY VS	// TARBHA /266 /2022 ()	
70	D-BLAPL/21153/2025	STATE OF ODISHA ABHAY @ AVAYA KUMAR PARIDA VS	SANJIT KUMAR DAS VS	// KHAIRA /139 /2024 ()	
71	D-BLAPL/21157/2025	STATE OF ODISHA RAMAKANTA BARIK @ RITU VS	AMITAV TRIPATHY VS	// GOCHHAPADA /134 /2024 ()	
72	D-BLAPL/21159/2025	STATE OF ODISHA SK. SAHABUDDIN VS	AMLAN SHAKTI PAUL VS	// Maitri Vihar PS /132 /2025 ()	
73	D-BLAPL/21163/2025	STATE OF ODISHA DILU @ PRADEEP SAHOO VS	BRUNDBAN ROUT VS	// CHAULIAGANJA /27 /2016 ()	
74	D-BLAPL/21168/2025	STATE OF ODISHA SHUBHAM SINGH @ SUBHAM SINGH VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /466 /2025 ()	
75	D-CMAPL/28198/2025	STATE OF ODISHA M.N.K.HARISH VS	BISWARANJAN MAHARATHA VS	// // ()	
76	D-CMAPL/28206/2025	M. SRIVALLI SUBASH CHANDRA SAMAL VS	ADV. VS	// // ()	
77	D-CMP/27952/2025 CMP/1042/2025	STATE OF ODISHA SUSHAMA KUMARI JENA VS	SURAVI MOHANTY VS	// // CIVIL JUDGE (JD),BHUBANESWAR(Khordha)	AOR20220002374C202500120
78	D-CMP/28005/2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD.,BHUBANESWAR SRI GOPINATHJEW THAKUR BIJE NIJAGRUHA MARHSHIBADAKONE	HSHIBADAKONE VS	// // ()	
79	D-CMP/28014/2025	STATE OF ODISHA BIRAJA DEVI @ MOHANTY VS	MAHESWAR MOHANTY VS	// // ()	
		GADADHAR MISHRA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CMP/28031/2025	PRAMODINI HOTA VS VOONA BASUDEV RAO	LINGARAJ SARANGI VS	// ()	
81	D-CMP/28060/2025	KRUSHNA CHANDRA MOHAPATRA VS BIJAY KUMAR	NIROD KUMAR SAHU VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001132/2009	
82	D-CMP/28103/2025	SANTILATA NAYAK VS UMAKANTA BISWAL	PRASANNA KUMAR SWAIN VS	// ()	
83	D-CMP/28115/2025	SABITA PANDA VS GANGADHAR SUBUDHI	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// ()	
84	D-CMP/28132/2025	AKSHYA PALEI@AKSHYA KUMAR PALEI VS DIPTI KUMAR MISHRA	BHAWANI SANKAR PANIGRAHI VS	// ()	
85	D-CMP/28165/2025	SANJUKTA MAHALA VS DUTIKA DEI	LALIT MOHAN NANDA VS	// ()	
86	D-CMP/28170/2025	PURANJAN DAS VS STATE OF ODISHA	SAMIR KUMAR MISHRA(SR. ADV.) VS	// ()	
87	D-CONTC/27959/2025	PRAMOD KUMAR PADHY VS USHA PDHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	ADV VS	// ()	AOR20220001535C202500126
88	D-CONTC/27964/2025	RAVVA NAGAMALLI VS SAROJ KUMAR MAHARATHI,UNDER SECRETARY,GOVT. COMMERCIAL TRANSPORT DEPT.,BBSR,KHURDA	ADV. VS	// ()	
89	D-CONTC/27967/2025	PRATAP KUMAR MOHAPATRA VS SALINI PANDIT,IAS	ADV. VS	// ()	
90	D-CONTC/27970/2025	SAROJ KUMAR PALEI VS KISHORE KUMAR ACHARYA,CDM AND PHO.,BARIPADA,MAYURBHANJ	ADV. VS	// ()	
91	D-CONTC/27997/2025	SANJUKTA DAS	ANURAG NARAYAN SAMANTRAY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
92	D-CONTC/27998/2025	USHARANI SAHOO,ADDL.CHIEF SECRETARY, GOVT. HEALTH AND FAMILY WELFARE DEPT.,BBSR,KHURDA			
		BHARAT CHANDRA SAHOO	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
93	D-CONTC/27999/2025	DEBATTA PRADHAN,TAHASILDAR,CUTTACK SADAR,CUTTACK		//	
		ARCHANA MANGARAJ	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
94	D-CONTC/28003/2025	DEBADATTA PRADHAN,TAHASILDAR,CUTTACK SADAR,CUTTACK		//	
		BHRAMARBAR MOHANTY	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
95	D-CONTC/28006/2025	DEBADATTA PRADHAN,TAHASILDAR,CUTTACK SADAR,CUTTACK		//	
		HARIPRIYA MAJHI	ADV.	//	
		VS	VS	()	
96	D-CONTC/28013/2025	KARUNAKAR BHOI,DEO,NUAPADA		//	
		KANA @ KANAKA MUKHI	PRAKASH KUMAR MISHRA	//	
		VS	VS	()	
97	D-CONTC/28019/2025	SUVENDU KUMAR SAHOO,OAS		//	
		BIDYADHAR NAIK	ADV.	//	
		VS	VS	()	
98	D-CONTC/28038/2025	ANANYA DAS,IAS		//	
		RAMA NARAYAN MOHANTY	ADV.	//	
		VS	VS	()	
99	D-CONTC/28041/2025	ANU GARG,IAS		//	
		SISIR KANTA SARANGI	SANGRAM JENA	//	
		VS	VS	()	
100	D-CONTC/28042/2025	ARVIND AGARWAL,IAS		//	
		M/S. PANDA INFRA PROJECTS INDIA PVT LTD.	SIDHANT DWIBEDI	//	AOR20220001213C202500032
		VS	VS	()	
101	D-CONTC/28045/2025	MANOJ AHUJA, CHIEF SECRETARY, GOVT. OF ODISHA		//	
		GITANJALI JENA	ADV	//	AOD20240000714C202500023
		VS	VS	()	
102	D-CONTC/28046/2025	NIBEDITA PANY, EX DEO,JAJPUR		//	
		ASHOK KUMAR MANSINGH	ADV.	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CONTC/28048/2025	ARVIND AGARWAL,IAS BISHNUPRIYA ROUSTRAY VS	SANGRAM JENA VS	// // ()	
104	D-CONTC/28050/2025	ARVIND AGARWAL,IAS NARMADA MAHARATHA VS	ADV. VS	// // ()	
105	D-CONTC/28057/2025	BIRENDRA KERKARA,DIRECTOR,SECONDARY EDUCATION,BBSR,KHURDA NARASIMHA PRADHAN VS	NARASIMHA PRADHAN VS	// // ()	AOR20250000794C202500004
106	D-CONTC/28058/2025	SECRETARY, HOME DEPTT. MONALISA SINGH VS	ADV VS	// // ()	AOD20250000180C202500109
107	D-CONTC/28061/2025	RAHUL JAIN, SUPERINTENDENT OF POLICE,ANGUL SARAT KUMAR SATAPATHY VS	ADV VS	// // ()	AOD20250000180C202500107
108	D-CONTC/28062/2025	SHALINI PANDIT, COMMISSIONER CUM SECRETAY, SCHOOL AND MASS EDUCATION DEPTT. DASI PARAJA VS	ADV VS	// // ()	AOD20250000180C202500108
109	D-CONTC/28064/2025	ANU GARG, A.C.S CUM PRINCIPAL SECRETARY ,WATER RESOURCES DEPTT. SATYARANJAN PATI VS	ADV. VS	// // ()	
110	D-CONTC/28067/2025	NIBEDITA PANI,DEO,JAJPUR JAGANNATH MALLICK VS	ADV. VS	// // ()	
111	D-CONTC/28075/2025	AMARANANDA MOHANTY,DIRECTOR OF HEALTH SERVICES,HEADS OF DEPT. BUILDING,BBSR,KHURDA KESHAB CHARAN SAHU VS	ADV VS	// // ()	AOD20240000216C202500009
112	D-CONTC/28078/2025	BASANTA KUMAR NAYAK, DEO,KENDRAPARA KAUSALYA NAYAK VS	ADV VS	// // ()	AOD20240000216C202500008
113	D-CONTC/28083/2025	SHALINI PANDIT, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPTT. BISWANATH SETHI VS	BASUDEV BARIK VS	// // ()	
		SUKRUTI KAR,BEO,BONTH,BHADRAK		//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/28101/2025	SHATRUGHNA KAR VS SAMARTH VERMA, DIRECTOR OF TECHNICAL EDUCATION AND TRAINING ODISHA	JYOTI RANJAN DEO VS	// 0	AOR20220001593C202500049
115	D-CONTC/28109/2025	KARMIKA PUTEL VS PRADEEP KUMAR NAG,DEO,BALANGIR	ADV. VS	// 0	
116	D-CONTC/28110/2025	GOLAPI MAJHI VS PRADEEP KUMAR NAG,DEO,BALANGIR	ADV. VS	// 0	
117	D-CONTC/28119/2025	SURAJIT KUMAR PANIGRAHI VS ARINDAM DAKUA,IAS	ADV. VS	// 0	
118	D-CONTC/28125/2025	SONU MAJHI VS V.KEERTHI VASAN,IAS	ADV. VS	// 0	
119	D-CONTC/28136/2025	GURU SARASWATI VS SHALINI PANDIT,IAS	ADV. VS	// 0	
120	D-CONTC/28138/2025	BASANTA KUMAR SARANGI VS DATTATRAYA BHAUSAHEB SHINDE,IAS	ADV. VS	// 0	
121	D-CONTC/28142/2025	RADHA MOHAN DAS VS ASWATHY S.,IAS	ADV. VS	// 0	
122	D-CONTC/28143/2025	RABINDRANATH SAHOO VS AJAY KUMAR PATNAIK,SECRETARY,NAYAGARH DISTRICT CENTRAL CO-OPERATIVE BANK LTD.,NAYAGARH	ADV. VS	// 0	
123	D-CONTC/28155/2025	ASALATA SAHOO VS DATTATRAYA BHAUSAHEB SHINDE,IAS	ADV. VS	// 0	
124	D-CONTC/28159/2025	PRADEEP KUMAR SAHOO VS SIDHARTH DAS,IAS	GOKULA NANDA SAHU VS	// 0	
125	D-CONTC/28163/2025	DR.SARAT KUMAR PANIGRAHI	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CONTC/28176/2025	ASWATHY.S.COMM-CUM-SECRETARY RAJENDRA PRASAD PATRA	BISWAJIT RANJAN TRIPATHY	//	AOD20240000069C202500022
		VS	VS	()	
127	D-CONTC/28178/2025	JAYANT MEHER, BLOCK DEVELOPMENT OFFICER,LAMTAPUT,KORAPUT BANAMALI JENA	ADV	//	AOD20240000001C202500146
		VS	VS	()	
128	D-CRLA/20967/2025	BHUPENDRA SINGH POONIA, PRINCIPAL SECRETARY DEPTT. OF SKILL DEVELOPMENT AND TECHNICAL EDUCATION RAGHUNATH KAR	SATYABHUSAN DAS	BALASORE VIGILANCE /14 /2012	
		VS	VS	()	
129	D-CRLA/20973/2025 CRLA/815/2025	STATE OF ODISHA(VIG.) ALEKHA SAHU	JAGABANDHU SAHU	PAIKMAL /88 /2025	AOR20220001487C202500035
		VS	VS	A.D.J.,PADAMPUR(Bargarh) Spl/0000022/2025	
130	D-CRLA/21073/2025	STATE OF ODISHA SURENDRA MOHAN NAIK	ARJUNA CHARANA BEHERA	BALASORE VIGILANCE /14 /2012	
		VS	VS	()	
131	D-CRLA/21171/2025	STATE OF ODISHA(VIG.) GHANA @ GHANASHYAM PRADHAN	TARA PRASAD MOHAPATRA	BRAHMAGIRI /22 /2018	
		VS	VS	()	
132	D-CRLA/21172/2025	STATE OF ODISHA SANAT KUMAR MOHANTY	SIDHARTHA SANKAR RAY (2)	SAMBALPUR VIGILANCE /48 /2013	
		VS	VS	()	
133	D-CRLLP/21061/2025	STATE OF ODISHA(VIG.) NARCOTICS CONTROL BUREAU , (NCB)	PRASANNA KUMAR PARHI, D.S.G.I., SUDIPTO PANDAN	NCB, BHUBANESWAR /2 /2017	AOR20220001216C202500002
		VS	VS	()	
134	D-CRLLP/21088/2025	HARENDRA KUMAR NARCOTICS CONTROL BUREAU	PRASANNA KUMAR PARHI, D.SG.I, SUDIPTO PANDAN	NCB, BHUBANESWAR /4 /2020	AOR20220001216C202500004
		VS	VS	()	
135	D-CRLMC/20966/2025	AJAY SINGH PRIYA SMRUTI RANJAN DAS @ DASH	SATYAPRAKASH DHAL	//	AOR20220001446C202500005
		VS	VS	()	
136	D-CRLMC/20970/2025	STATE OF ODISHA BIRANCHI SAHOO	BIKRAM KESHARI RAJ	//	
		VS	VS	/ /0	
				()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/20983/2025	STATE OF ODISHA BIRANCHI NARAYAN DASH VS	PRANAB RANJAN CHHATOI VS	// KHURDA PS /105 /2024 ()	
138	D-CRLMC/20988/2025	STATE OF ODISHA KUMAR ANIKESH VS	ARIJEET MISHRA VS	// ANGUL TOWN /181 /2024 ()	
139	D-CRLMC/20990/2025	STATE OF ODISHA PRASANNA SAHOO VS	UMAKANTA BARIK VS	// BARAMBA /52 /2025 ()	
140	D-CRLMC/21006/2025	STATE OF ODISHA RANJITA SINGH VS	RAMDAS ACHARY VS	// /0 ()	
141	D-CRLMC/21009/2025	STATE OF ODISHA TIKA@SANJAY KUMAR PANDA VS	ARIJEET MISHRA VS	// RAJNAGAR /126 /2025 ()	
142	D-CRLMC/21022/2025	STATE OF ODISHA SUJIT KUMAR BEHERA VS	KARUNAKAR NAYAK VS	// ANGUL TOWN /100 /2025 ()	
143	D-CRLMC/21028/2025	STATE OF ODISHA BIKASH @ CHITRASENA BANTHA VS	ASUTOSH TRIPATHY VS	// // ()	AOR20220001648C202500074
144	D-CRLMC/21036/2025	STATE OF ODISHA VARAGANI RAMA KRISHNA @ V.RAMA KRISHNA VS	ASIT KUMAR JENA VS	// // ()	
145	D-CRLMC/21039/2025	STATE OF ODISHA BALARAM DALEI VS	BIBHU PRASAD CHHUALSINGH VS	// // ()	
146	D-CRLMC/21056/2025	STATE OF ODISHA BHAGABAT PRASAD MAHAKUL @ PETU VS	PRADEEP KUMAR MOHANTY VS	// // ()	
147	D-CRLMC/21059/2025	STATE OF ODISHA MUDILA MANIKANTA @ M. MANIKANTHA VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202500179
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMC/21065/2025	SURYA NARAYAN MISHRA VS STATE OF ODISHA	PRADIPTA VARMA VS	BANAPUR P.S. /60 /2018 () //	
149	D-CRLMC/21079/2025	SANGRAM KISHORE SAHOO VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	MAHILA P.S.(BBSR) /9 /2024 () //	
150	D-CRLMC/21080/2025	SEKH BASIR VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 () //	AOD20220003086C202500107
151	D-CRLMC/21084/2025	PRAMOD KUMAR DIGAL VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /105 /2023 () //	
152	D-CRLMC/21085/2025	SWADHIN MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARLA /259 /2023 () //	
153	D-CRLMC/21096/2025	SANTOSH KUMAR DEBATA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	MARKAT NAGAR /157 /2020 () //	
154	D-CRLMC/21100/2025	HASIB KHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	GOPALPUR /192 /2024 () //	
155	D-CRLMC/21104/2025	BIJAYA @ BIJAY NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	KOTOAGARH /41 /2024 () //	
156	D-CRLMC/21108/2025	BATAKRUSHNA ADHIKARI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	//0 () //	
157	D-CRLMC/21114/2025	BHUSANA NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	KOTOAGARH /41 /2024 () //	
158	D-CRLMC/21125/2025	LIPU@RABINDRA JENA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BARANGA /6 /2022 () //	
159	D-CRLMC/21133/2025	SWAPNA PAIKARAY	ACHYUTANANDA PATTANAİK	CAPITAL P.S. /235 /2015	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/21137/2025	AMRIT MISHRA	RAMANI KANTA PATTANAİK	DHENKANAL TOWN /451 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/21141/2025	SUJIT KHATUA	BIJAY KUMAR BEHERA	//	AOR20220001736C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/21150/2025	RANJIT SENAPATI @ RANJAN SENAPATI	JANGYA PRAKASH PARIDA	JODAPADAR /53 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/21152/2025	JAYESH TANNA@JAYESHBHAI JAYANTILAL TANNA	DEVASHIS PANDA	//0	
		VS	VS	()	
		POTNURU PRABHAKAR PATRO		//	
164	D-CRLMC/21154/2025	SANJAY SENAPATI	JANGYA PRAKASH PARIDA	JODAPADAR /53 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/21155/2025	BASANTA KUMAR BEHERA	DEVASHIS PANDA	CUTTACK VIGILANCE /32 /2018	
		VS	VS	()	
		ENFORCEMENT DIRECTORATE, KHURDA		//	
166	D-CRLMC/21158/2025	VINOD KUMAR	BIGYAN KUMAR SHARMA	BHUBANESWAR VIGILANCE /62 /2003	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
167	D-CRLMC/21160/2025	PRAYASH SUVANKAR TRIPATHY @ PRAYAS SUBHAS	ASIM TRIPATHY	BADAMBADI /332 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/21161/2025	ASIM HALDAR@ASIM KUMAR HALDAR	JUGALA KISHORE PANDA	MALKANGIRI /432 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/21165/2025	UDAYANATH MISHRA	LALITENDU MISHRA	BHUBANESWAR VIGILANCE /3 /2009	AOR20220001610C202500053
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
170	D-CRLMC/21169/2025	SUBHASH AGARWAL	PRANAYA KUMAR DASH	CHANDRASEKHARPUR /175 /2015	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMC/21170/2025	STATE OF ODISHA ASHISH DASH VS SURAJ MUNDA	MIHIR SAHOO VS	// /0 ()	
172	D-CRLMC/21173/2025	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	NARASINGHPUR /73 /2025 () //	
173	D-CRLMC/21175/2025	JAYANT SAMAL VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	TANGI /39 /2024 () //	
174	D-CRLMP/20974/2025 CRLMP/847/2025	SURYAMANI TRIPATHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KHANDAGIRI P.S. /331 /2021 () //	
175	D-CRLMP/20984/2025	DHRUBA CHARANA SAHOO VS STATE OF ODISHA	MOHIT KUMAR PATI VS	BALASORE VIGILANCE /53 /2009 () //	AOR20220001535C202500125
176	D-CRLMP/21003/2025	VEDBYASH RESIDENTALCOLLEGE, GANJAM VS LINGARAJ PADHI	PRATAP CHANDRA CHHINCHANI VS	/0 () //	
177	D-CRLMP/21029/2025	BHASKAR BARIK VS STATE OF ODISHA	SURYAKANTA DASH VS	/0 () //	
178	D-CRLMP/21030/2025	MANAPPURAM FINANCE LTD. VS STATE OF ODISHA	MANASH RANJAN PRADHAN VS	/0 () //	
179	D-CRLMP/21076/2025	MAGASIRA BACHHA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	/0 () //	
180	D-CRLMP/21086/2025	JHARANA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// () //	AOR20220003697C202500012
181	D-CRLMP/21089/2025	SITANSHU MOHAN DWIBEDY VS STATE OF ODISHA	JAYDEEP PAL VS	/0 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMP/21093/2025	SUSANTA SWAIN VS STATE OF ODISHA	SURYAKANTA DASH VS	/ / 0 () //	
183	D-CRLMP/21097/2025	PUSPA SAHANI VS STATE OF ODISHA	RAJ KUMAR JENA VS	/ / 0 () //	
184	D-CRLMP/21099/2025	INDRAJIT DE VS CENTRAL BUREAU OF INVESTIGATION	RAJESWAR HOTA VS	/ / 0 () //	
185	D-CRLMP/21119/2025	TUNAMANI SWAIN VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ / 0 () //	
186	D-CRLMP/21135/2025	BHASKAR CHANDRA MOHANTY VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	/ / 0 () //	
187	D-CRLMP/21147/2025	SULOCHANA PRADHAN VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	/ / 0 () //	
188	D-CRLREV/1/2025	BALAJI SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BERHAMPUR TOWN /73 /2011 () //	
189	D-CRLREV/20962/2025	NASIM SEKH @ SEKH NASIM VS FARAH NAAZ	RAJENDRA NARAYAN ROUT VS	/ / () //	AOR20220001558C202500139
190	D-CRLREV/20968/2025	AYESHA BIBI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	SALIPUR /40 /2023 () //	
191	D-CRLREV/21024/2025	M/S. KARAM CHAND THAPAR AND BROS(COAL SALES) VS VS STATE OF ODISHA(EOW)	HEMANTA CHARYA VS	PARADEEP /110 /2014 () //	
192	D-CRLREV/21053/2025	MOTILAL THAKUR VS SURENDRA SAHU	ASHOK KUMAR DAS VS	/ / 0 () //	
193	D-CRLREV/21092/2025	BHOLANATH BEHERA	KISHORE CHANDRA RAJGURU MOHAPATRA	BEGUNIA P.S. /102 /2020	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLREV/21110/2025	PATITAPABAN BEHERA	ASHOK KUMAR SAHOO	//0	
		VS	VS	()	
		SARBESWAR JENA		//	
195	D-CRLREV/21127/2025	HOTEL ASSOCIATION OF PURI, PURI	DEVASHIS PANDA	//0	
		VS	VS	()	
		JAGANNATH BASTIA		//	
196	D-CRLREV/21130/2025	NARAYAN CHANDRA DAS	ROHIT RANJAN RAY	KHURDA PS /356 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLREV/21143/2025	BASANTI PANDAB	RUCHI RAJGARHIA	//0	
		VS	VS	()	
		SUBRAT PANDAB		//	
198	D-CRLREV/21167/2025	SYED SHAFIQ HUSSAIN	BIKRAM KESHARI SAHU	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /29 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-FAO/28054/2025	JOGESWAR SA	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
200	D-FAO/28059/2025	LALITA NIAL	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
201	D-FAO/28063/2025	KISAN MUNDA	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
202	D-FAO/28069/2025	KOVREZ MURMU	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
203	D-FAO/28072/2025	ANANYA MANNA	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
204	D-FAO/28081/2025	HOSSAIN SK.	SATYABAN SAHOO	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-FAO/28091/2025	UNION OF INDIA BIJAY LAXMI BEHERA VS	SATYABAN SAHOO VS	// // 0	
206	D-LAA/28071/2025	UNION OF INDIA MANISH KUMAR AGRAWAL VS	ABINASH KUMAR DASH VS	// // 0	
207	D-MACA/27965/2025	LAND ACQUISITION OFFICER, SAMBALPUR MURALI PADHAN VS	PRADEEP KUMAR MISHRA VS	// // 0	
208	D-MACA/27974/2025	SWETARANJAN BEHERA KALPANA LAHA VS	PRADEEP KUMAR MISHRA VS	// // 0	
209	D-MACA/27979/2025	RATIKANTA LAHA SUNIMA DASH VS	PRADEEP KUMAR MISHRA VS	// // 0	
210	D-MACA/27981/2025	DHANANJAYA MOHANTY TEJASWINI DEEP@NAG VS	PRADEEP KUMAR MISHRA VS	// // 0	
211	D-MACA/27993/2025	SISIR KUMAR DANDSENA IPSITA PATRO @ LIPSA PATRO VS	BIRANCHI NARAYAN RATH VS	// // 0	
212	D-MACA/28009/2025	D.SAYED MAHABOOB RASMI RANJAN MALLICK VS	RAMESH CHANDRA PRADHAN VS	// // 0	
213	D-MACA/28010/2025	SK.RAMJAN SUSHMIREKHA BEHERA VS	RAMESH CHANDRA PRADHAN VS	// // 0	
214	D-MACA/28015/2025	KARTIK CHANDRA SIDU DEEPAK BARAL VS	BISHNU BRATA SINGH VS	// // 0	
215	D-MACA/28016/2025	SUBARNA SETHI RANJIT MOHANTY VS	BISHNU BRATA SINGH VS	// // 0	
		DIBYAJYOTI MOHANTY		//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-MACA/28049/2025	PITEI PRADHAN VS DALI MALIK	KAPILA CHARAN NAYAK VS	// 0 //	
217	D-MACA/28051/2025	PRATAP BARIKI VS AJAYA NAYAK	KAPILA CHARAN NAYAK VS	// 0 //	
218	D-MACA/28180/2025	SANTOSH CHHATAR VS RAM CHANDRA KANHAR	JAGABANDHU SAHU VS	// 0 //	AOR20220001487C202500036
219	D-MACA/28182/2025	HUNKAR MAJHI @ BHUE VS RAM CHANDRA KANHAR	JAGABANDHU SAHU VS	// 0 //	AOR20220001487C202500037
220	D-MATA/28124/2025	SAIBALINI @ BUI TRIPATHY VS KSHETRABASI MEHER	RAMESH CHANDRA SWAIN VS	// 0 //	
221	D-RPFAM/27978/2025	MADHU ANANDA KHOSLA VS ROSHANI SAHU @ KHOSLA	RAJIB LOCHAN PATNAIK VS	// 0 //	
222	D-RPFAM/28033/2025	SWARUP RANJAN SWAIN VS SUMRIT SUBHRAJIT SWAIN	LINGARAJ SARANGI VS	// 0 //	
223	D-RSA/28186/2025	Badrinath Panigrahi VS Sudashna Panda and others	Keshabananda Panda VS	// 0 //	AOR20220001914C202500022
224	D-RVWPET/28169/2025	PRASANTA DHAL VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
225	D-TRP(C)/28077/2025	PRIYANKA MAHARANA VS ASHIS MAHARANA	ALOK KUMAR PANDA VS	// 0 //	AOD20240000536C202500014
226	D-TRPCRL/21038/2025	ARCHANA KUMARI SAHU VS VIKASH SHYAM PADHY	PRASANNA KUMAR MISHRA VS	//0 0 //	
227	D-WA/28175/2025	M/S ANUPAMA ENTERPRISE, JAJPUR	SUMITRA MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WA/28183/2025	COMMISSIONER CUM SECRETARY OF COMMERCE AND TAXATION DEPT	ANANTA KISHOR DEPT	//	LOD20240000172C202500311
		VS	VS	()	
		BANSIDHAR SAHOO		//	
229	D-WA/28208/2025	CENTRAL UNIVERSITY OF ODISHA, KORAPUT	DARPANARAYAN PATTNAYAK(S.P.C.)	//	
		VS	VS	()	
		DR. ANANDA BISWAS		//	
230	D-WP(C)/27951/2025	AMULYA GOUDA	SRINIVAS MOHANTY	//	AOR20230000802C202500058
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/27953/2025	KOYEL BANARJEE	SAILABALA JENA	//	
		VS	VS	()	
		UNION OF INDIA		//	
232	D-WP(C)/27954/2025	BHABANI SANKAR PANIGRAHI	SAILABALA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/27955/2025	SANJIT DIGAL	TRILOCHAN NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/27956/2025	SIVA SANKAR BIHARY	ARUN KUMAR ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/27957/2025	NIRUPAMA BEHERA	SRINIBASH SATAPATHY	//	
		VS	VS	()	
		THE COMMISSIONER CT AND GST, ODISHA CUTTACK		//	
236	D-WP(C)/27958/2025	SARANG MAHATWO @ SARANGADHAR MAHATWOPENDRA KUMAR SAMAL		//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/27960/2025	SITAKANTA DASH	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/27961/2025	JITENDRA SAHU	PRADEEP KUMAR DAS	//	AOR20220001207C202500080
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/27962/2025	STATE OF ODISHA NIRANJAN JENA VS	MOHIT KUMAR PATI VS	// // ()	AOR20220001535C202500124
240	D-WP(C)/27963/2025	STATE OF ODISHA ALEKH CHARAN SAHOO VS	MANAS PATI VS	// // ()	AOR20220001535C202500123
241	D-WP(C)/27966/2025	STATE OF ODISHA SANATAN HATI VS	TATHAGATA SAHOO VS	// // ()	AOD20240000806C202500026
242	D-WP(C)/27968/2025 WP(C)/19373/2025	STATE OF ODISHA KANAK LATA GAHAN VS	SUSHANTA KUMAR MISHRA VS	// // ()	
243	D-WP(C)/27969/2025 WP(C)/19363/2025	STATE OF ORISSA DHADESWAR SAHOO VS	DEBAKANTA MOHANTY VS	// // ()	
244	D-WP(C)/27971/2025 WP(C)/19425/2025	STATE OF ODISHA NILAMANI BEHERA VS	AKSHAYA KUMAR JENA VS	// // ()	
245	D-WP(C)/27972/2025 WP(C)/19440/2025	STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK NITYANANDA MOHAPATRA VS	SUSHANTA KUMAR MISHRA VS	// // ()	
246	D-WP(C)/27973/2025 WP(C)/19371/2025	STATE OF ORISSA SAROJ KUMAR PALLAI VS	KARUNAKAR RATH VS	// // ()	
247	D-WP(C)/27975/2025 WP(C)/19427/2025	STATE OF ODISHA BRAJAMOHAN PATRA VS	SUSHANTA KUMAR MISHRA VS	// // ()	
248	D-WP(C)/27976/2025 WP(C)/19429/2025	STATE OF ORISSA SARAT KUMAR KHANDA VS	AKSHAYA KUMAR JENA VS	// // ()	
249	D-WP(C)/27977/2025 WP(C)/19366/2025	THE SECRETARY, ODISHA SUB ORDINATE STAFF SELECTION COMMISSIONER (OSSSC), KHURDA SUNIT KUMAR MISHRA VS	MITHUN DAS VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/27980/2025	PRIYABRATA PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //	
251	D-WP(C)/27982/2025	BHAGAWAN CHINDA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// () //	AOD20240000806C202500027
252	D-WP(C)/27983/2025	SANATAN HATI VS STATE OF ODISHA	TATHAGATA SAHOO VS	// () //	AOD20240000806C202500030
253	D-WP(C)/27984/2025	SUSHREE SABINAYA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// () //	
254	D-WP(C)/27985/2025	RAMASINGH CHINDA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// () //	AOD20240000806C202500028
255	D-WP(C)/27986/2025	ARUNDHATI SAMAL VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// () //	
256	D-WP(C)/27987/2025	BHELO CHINDA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// () //	AOD20240000806C202500029
257	D-WP(C)/27988/2025 WP(C)/19421/2025	SUKANTA DASH VS BIJU PATNAIK NATIONAL STEEL INSTITUTE	SWAPNIL ROY VS	// () //	AOR20220001600C202500076
258	D-WP(C)/27989/2025	ARJUN KUMAR PRADHAN VS BIJU PATNAIK NATIONAL STEEL INSTITUTE	SWAPNIL ROY VS	// () //	AOR20220001600C202500075
259	D-WP(C)/27990/2025	PARAMANANDA BAG VS STATE OF ODISHA	TATHAGATA SAHOO VS	// () //	AOD20240000806C202500031
260	D-WP(C)/27991/2025	PADURAM PODH VS STATE OF ODISHA	TATHAGATA SAHOO VS	// () //	AOD20240000806C202500032
261	D-WP(C)/27992/2025	RAMA CHANDRA PATTNAYAK	SUNKURU SUDHAKAR RAO	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
262	D-WP(C)/27994/2025	THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, GANJAM DR. SANGRAM CHHATOI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
263	D-WP(C)/27995/2025	STATE OF ODISHA LOKANATH DEHURY	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
264	D-WP(C)/27996/2025	MANDAKINI NAIK THE CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE	RESANTA KUMAR TRIPATHY	//	
		VS	VS	0	
265	D-WP(C)/28000/2025	SURENDRA LENKA JAGANNATH BHUNJIA @ CHINDA	TATHAGATA SAHOO	//	AOD20240000806C202500034
		VS	VS	0	
266	D-WP(C)/28001/2025	STATE OF ODISHA DEBARCHAN PATEL	TATHAGATA SAHOO	//	AOD20240000806C202500033
		VS	VS	0	
267	D-WP(C)/28002/2025	STATE OF ODISHA AJAYA KUMAR BEURIA	SATYAJIT SAMAL	//	
		VS	VS	0	
268	D-WP(C)/28004/2025	STATE OF ODISHA BENUDHAR ROUT	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
269	D-WP(C)/28007/2025	STATE OF ODISHA DASARATHI SAHOO	MAHESWAR MOHANTY	//	
		VS	VS	0	
270	D-WP(C)/28008/2025	STATE OF ODISHA MUKUTA PARIDA	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
271	D-WP(C)/28011/2025	STATE OF ODISHA SURESH PRASAD PUROHIT	RANJIT SAMAL	//	
		VS	VS	0	
272	D-WP(C)/28012/2025	STATE OF ORISSA RENUBALA HATI	GOPINATH MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/28017/2025	STATE OF ODISHA THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD., CUTACK	VS SANJIT KUMAR MAHANTA	// // 0	
274	D-WP(C)/28018/2025	RANJAN KUMAR NAIK	MANORANJAN PADHI	// 0	
275	D-WP(C)/28020/2025	STATE OF ODISHA AJIT KUMAR LENKA	MANORANJAN PADHI	// 0	
276	D-WP(C)/28021/2025	STATE OF ODISHA DEEPTI LATA SOREN	CHITTA RANJAN PATTNAIK	// 0	
277	D-WP(C)/28022/2025	STATE OF ODISHA ARATI PATTANAİK	MITRA RANJAN TRIPATHY	// 0	
278	D-WP(C)/28023/2025	STATE OF ODISHA PADMALOCHAN PATEL	TATHAGATA SAHOO	// 0	AOD20240000806C202500035
279	D-WP(C)/28024/2025	STATE OF ODISHA CHANDRAMANI CHINDA	TATHAGATA SAHOO	// 0	AOD20240000806C202500036
280	D-WP(C)/28025/2025	STATE OF ODISHA M/S. S.B.ENTERPRISES, GANJAM	PRANAYA KISHORE HARICHANDAN	// 0	
281	D-WP(C)/28026/2025	THE SDDITIONAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR GENERAL MANAGER (HR) STEEL AUTHORITY OF INDIA, BARMUDA DHAL	VS VS	// // 0	AOD20250000069C202500011
282	D-WP(C)/28027/2025	ASHOK KUMAR GIRI BASANTA KUMAR PRADHAN	JUDHISTHIR SAHOO	// // 0	AOD20220003315C202500044
283	D-WP(C)/28028/2025	STATE OF ODISHA PEDDENTI SUNDAR RAO	SANDEEP RATH	// // 0	AOD20230000737C202500058
		VS STATE OF ODISHA	VS	// 0	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/28029/2025	SANTOSH KUMAR DORA VS THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA	SANJIB MOHANTY VS	// 0	
285	D-WP(C)/28030/2025	SULOCHANA DAS VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0	
286	D-WP(C)/28032/2025	PRABIN KUMAR DASH VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0	
287	D-WP(C)/28034/2025	SUBHADRA SINGH VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0	
288	D-WP(C)/28035/2025	SUVENDU KUMAR SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0	
289	D-WP(C)/28036/2025	PRAKASH KUMAR PANDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0	
290	D-WP(C)/28037/2025	JYOTIBALA RATH VS STATE OF ODISHA	SANGRAM JENA VS	// 0	
291	D-WP(C)/28039/2025	SHANTI LATA PANDA VS THE SECRETARY, DEPARTMENT OF SCHOOL AND MASS EDUCATION, BBSR	PRASHANTA KUMAR DAS VS	// 0	
292	D-WP(C)/28040/2025	SUJATA MAJHI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0	
293	D-WP(C)/28043/2025	PRAVAKAR MOHANTY VS PRINCIPAL SECY TO GOVT. OF ODISHA, BBSR	PRASANNA KUMAR MISHRA VS	// 0	
294	D-WP(C)/28044/2025	SALU ANGARAI @ SALUKA ANGARAI VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// 0	
295	D-WP(C)/28047/2025	BANA BIHARI DAS	SANDEEP RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/28052/2025	ANITA PATRA	NIRMAL CHANDRA MOHANTY	//	
		VS	VS	0	
		ODISHA HUMAN RIGHTS COMMISSION, KHURDA		//	
297	D-WP(C)/28053/2025	SARMISTA SENAPATY	UMESH CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/28055/2025	HEMANTA SAHU	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/28056/2025	SUDIPTI MOHAPATRA	AGASTI KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/28065/2025	PRADEEPTA KUMAR SINGH SAMANTA	AMITAV TRIPATHY	//	
		VS	VS	0	
		PROPRIETOR OF M/S EPC CONSTRUCTION INDIA LTD MAHARASHTRA		//	
301	D-WP(C)/28066/2025	SAILASUTA MOHAPATRA	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/28068/2025	SUBHASHREE HOTA	PRIYA RANJAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/28070/2025	JAGABANDHU BEHERA	SAMIR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/28073/2025	RAM BHAROSE SHAW	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA, NEW DELHI		//	
305	D-WP(C)/28074/2025	M/S PRIYA RANJAN MISHRA, BBSR	SANDEEP KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/28076/2025	RUKMANI MAJHI	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/28079/2025	STATE OF ODISHA DR. RAKESH KUMAR LENKA VS	NIRMAL RANJAN ROUSTRAY VS	// // ()	AOD20240000714C202500024
308	D-WP(C)/28080/2025	DIRECTOR, INTERNATIONAL INSTITUTE OF INFORMATION TECHNOLOGY SANATAN DAKUA VS	TAPAN KUMAR BISWAL VS	// // ()	AOR20220001295C202500008
309	D-WP(C)/28082/2025	STATE OF ODISHA MAHENDRA KUMAR NAG VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500106
310	D-WP(C)/28084/2025	STATE OF ODISHA AJAYA KUMAR BEHERA VS	TAPAN KUMAR BISWAL VS	// // ()	AOR20220001295C202500009
311	D-WP(C)/28085/2025	STATE OF ODISHA BANAJA MANJARI MISHRA VS	PITAMBAR PANDA VS	// // ()	
312	D-WP(C)/28086/2025	STATE OF ODISHA LINGARAJ SARANGI VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500105
313	D-WP(C)/28087/2025	STATE OF ODISHA PURNIMA BEHERA VS	DHANESWAR BEHERA VS	// // ()	
314	D-WP(C)/28088/2025	STATE OF ORISSA ASHOKA INFRACORE PVT LTD VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500076
315	D-WP(C)/28089/2025	STATE OF ODISHA AKRURA MAKAR VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500091
316	D-WP(C)/28090/2025	STATE OF ODISHA MUKTIKANTA MOHANTY VS	PITAMBAR PANDA VS	// // ()	
317	D-WP(C)/28092/2025	STATE OF ODISHA MANOJ KUMAR PANDEY VS UNION OF INDIA, NEW DELHI	BHABANI PRASAD MOHANTY VS	// // () //	

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/28093/2025	MANASI DAS VS STATE OF ODISHA	SANJIB MOHANTY VS	// () //	AOR20220001611C202500092
319	D-WP(C)/28094/2025	SIDHARTHA KUMAR NANDA VS UNION OF INDIA	ALOK KUMAR PANDA VS	// () //	AOD20240000536C202500015
320	D-WP(C)/28095/2025	GOURANGA UPADHYAYA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //	
321	D-WP(C)/28096/2025	NIRANJAN PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
322	D-WP(C)/28097/2025	MADHUSUDAN MALLIK VS COMMISSIONER OF CT AND GST	BHAKTISUDHA SAHOO VS	// () //	AOR20220002374C202500121
323	D-WP(C)/28098/2025	PRAMILA PANIGRAHI VS STATE OF ODISHA	NIRANJAN PANDA (1) VS	// () //	
324	D-WP(C)/28099/2025	CHITTA RANJAN SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// () //	
325	D-WP(C)/28100/2025	RAJENDRA KUMAR BINDHANI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //	
326	D-WP(C)/28102/2025	SACHIDANANDA MULLIA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// () //	
327	D-WP(C)/28104/2025	BANAMBAR SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// () //	
328	D-WP(C)/28105/2025	DR.BISHNUPRIYA MISHRA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	PAMI RATH VS	// () //	
329	D-WP(C)/28106/2025	SANKARSAN JENA	ARJUNA CHARANA BEHERA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/28107/2025	HEMANTA KUMAR SAHU	BISWAJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/28108/2025	DILIP KUMAR NAYAK	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/28111/2025	SHARAT CHANDRA BEHERA	ANIRUDHA DAS	//	
		VS	VS	0	
		STEEL AUTHORITY OF INDIA LTD		//	
333	D-WP(C)/28112/2025	SIDDHARTHA MOHANTY	BISWA PRAKASH DHAL	//	
		VS	VS	0	
		THE PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL, ORISSA, CUTTACK		//	
334	D-WP(C)/28113/2025	PANKAJ PRATAP DEV	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/28114/2025	MAA TARINI SHG, PARIMAKUNDAPUR, KENDRAPARA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/28116/2025	SAROJ KUMAR SAHOO	SASWAT KUMAR ACHARYA	//	
		VS	VS	0	
		NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI		//	
337	D-WP(C)/28117/2025	PRADIPTA KUMAR DORA	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/28118/2025	SUJATARANI JENA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/28120/2025	PURNA CHANDRA MEHER	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/28121/2025	BANKA BEHARI ACHARYA	ABINASH ROURAY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/28122/2025	STATE OF ODISHA UNION OF INDIA VS BANANI DAS	BIBHUTI BHUSAN MISHRA VS	// // 0 //	
342	D-WP(C)/28123/2025	SUKANTA KUMAR BISWAL VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //	
343	D-WP(C)/28126/2025	SUSIL KANTA PANDA VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //	
344	D-WP(C)/28127/2025	APOLLO HOSPITALS ENTERPRISE LIMITED, BBSR VS OFFICE OF THE LABOUR COMMISSIONER, ODISHA, BBSR	MANOJ KUMAR MOHANTY VS	// 0 //	
345	D-WP(C)/28128/2025	DEBAHARI SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //	
346	D-WP(C)/28129/2025	PRAKASH CHANDRA DAS VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
347	D-WP(C)/28130/2025	SURESH KUMAR NANDA VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //	
348	D-WP(C)/28131/2025	CHANDRA SEKHAR BISWAL VS AUTHORISED OFFICER, BANK OF MAHARASTRA, BBSR BRANCH	BIBHUTI BHUSAN SWAIN VS	// 0 //	
349	D-WP(C)/28133/2025	PRATAP BHUTIA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //	
350	D-WP(C)/28134/2025	BASANTA KUMAR SETHI VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //	
351	D-WP(C)/28135/2025	BIDYUTLATA SAMANTRAY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/28137/2025	REKHA PRASAD VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	ANUBHAV MOHARANA VS LAXMIKANTA MOHANTY	// () //	
353	D-WP(C)/28139/2025	MANOJ PATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS MADHAB LAL AGARWAL	// () //	
354	D-WP(C)/28140/2025	SATYA NARAYAN AGARWAL VS ASSISTANT COMMISSIONER OF CENTRAL TAX, CGST AND CENTRAL EXCISE, SAMBALPUR/II DIVISION	MADHAB LAL AGARWAL VS BISWAJIT MOHANTY	// () //	
355	D-WP(C)/28141/2025	KALINGA KISHOR SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS BANSIDHAR SATAPATHY	// () //	
356	D-WP(C)/28144/2025	MANAS KUMAR SAHOO VS STATE OF ODISHA	BANSIDHAR SATAPATHY VS AMBIKA PRASAD RAY	// () //	
357	D-WP(C)/28145/2025	BHAGABAN ROUT VS STATE OF ODISHA	AMBIKA PRASAD RAY VS BANSIDHAR SATAPATHY	// () //	
358	D-WP(C)/28146/2025	MANAS KUMAR SAHOO VS STATE OF ODISHA	BANSIDHAR SATAPATHY VS SUDARSAN BEHERA	// () //	
359	D-WP(C)/28147/2025	RADHAMOHAN DAS VS STATE OF ODISHA	SUDARSAN BEHERA VS CHITRASEN PARIDA	// () //	
360	D-WP(C)/28148/2025	M/S INDIAN MEDICAL ASSOCIATION (IMA) VS UNION OF INDIA	CHITRASEN PARIDA VS UMAKANT SAHOO	// () //	AOD20240000796C202500029
361	D-WP(C)/28149/2025	BANAMALI JENA VS STATE OF ODISHA	UMAKANT SAHOO VS BISWAJIT MOHANTY	// () //	
362	D-WP(C)/28150/2025	PATHANI SAHOO VS STATE OF ODISHA	BISWAJIT MOHANTY VS RITURANJAN CHHOTARAY	// () //	
363	D-WP(C)/28151/2025	BABITA RATH	RITURANJAN CHHOTARAY	//	AOR20220003344C202500048

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/28152/2025	TANKADHAR MEHER	JYOTSNARANI RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/28153/2025	JITENDRA GOUDA	BAIDHAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/28154/2025	SAMIR KUNDU	KAJAL SAHOO	//	
		VS	VS	0	
		NATIONAL FACELESS ASSESSMENT CENTER, NEW DELHI		//	
367	D-WP(C)/28156/2025	PAIDI SETTY MANMADHA RAO	SAROJ KUMAR PADHI	//	
		VS	VS	0	
		CHAIRMAN, NHA OF INDIA, NEW DELHI		//	
368	D-WP(C)/28157/2025	BISHNU CHARAN BEHURA	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//	
369	D-WP(C)/28158/2025	ASHOK KUMAR BISWAL	PRABIN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/28160/2025	BILASINI MAJHI	RAJALAXMI BISWAL	//	
		VS	VS	0	
		REGIONAL MANAGER P N B, CHANDIGARH		//	
371	D-WP(C)/28161/2025	M/S. NAVBHARAT FURSE COMPANY LTD., ANGUL	KAJAL SAHOO	//	
		VS	VS	0	
		JOINT COMMISSIONER OF STATE TAX, CT AND GST TERRITORIAL RANGE, ANGUL		//	
372	D-WP(C)/28162/2025	PRASANN KUMAR NAYAK	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/28164/2025	RABINDRA NATH SAHOO	ADWITIYA SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/28166/2025	BASANTI DEHURI	ARUN KUMAR DAS	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/28167/2025	STATE OF ODISHA MRUTYUNJAYA SASMAL VS GANGADHAR SAMANTA	DWARIKA PRASAD MOHANTY VS	// // 0 //	
376	D-WP(C)/28168/2025	BASANTI DEHURI VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //	
377	D-WP(C)/28171/2025	SANJIB KUMAR BHUTIA VS PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA	ANUP NARAYAN MOHANTY VS	// 0 //	
378	D-WP(C)/28172/2025	KUMUDA RANJAN PANDA VS STATE OF ODISHA	ASHOK DAS VS	// 0 //	
379	D-WP(C)/28173/2025	RASMIREKHA MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
380	D-WP(C)/28174/2025	SATCHIDANANDA ROUT VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
381	D-WP(C)/28177/2025	M/S. SMV BEVERAGES PRIVATE LTD, CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	SANTOSH KUMAR MISHRA VS	// 0 //	
382	D-WP(C)/28179/2025	NATABAR SAMANTRAY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
383	D-WP(C)/28181/2025	PRADIP KUMAR BEHURA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
384	D-WP(C)/28184/2025	K.SARALA DEVI VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
385	D-WP(C)/28185/2025	PRAVATI MISHRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/28187/2025	BISWAJEET CHOUDHURY VS COMMISSIONER (APPEALS), GST AND CENTRAL EXCISE AND CUSTOMS BBSR	ASIT KUMAR DASH VS	// 0	
387	D-WP(C)/28188/2025	PRABHASINI SARANGI VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0	
388	D-WP(C)/28189/2025	UPENDRA PODHA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0	
389	D-WP(C)/28190/2025	SANDHYARANI MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0	
390	D-WP(C)/28191/2025	RAMAKANTA PAIK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0	
391	D-WP(C)/28192/2025	AKSHAYA KUMAR MISHRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0	
392	D-WP(C)/28193/2025	ARATI JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0	
393	D-WP(C)/28194/2025	MANAS PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0	
394	D-WP(C)/28195/2025	M/S. MAA AMBIKA SELF HELP GROUP, MAYURBHANGA VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	// 0	
395	D-WP(C)/28196/2025	SAROJ KUMAR GARTIA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0	
396	D-WP(C)/28197/2025	MAMATA MOHAPATRA VS STATE OF ORISSA	SUNIL KUMAR PANDA VS	// 0	
397	D-WP(C)/28199/2025	APARNA DEY	SUDHANSU SEKHAR PRATAP	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/28200/2025	SANJAYA KUMAR SAHU	SANTOSH KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/28201/2025	RENUBALA NAIK	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION., BBSR		//	
400	D-WP(C)/28202/2025	PRABODHA MOHANTY	ABHIMANYU PARIDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/28203/2025	BIBEKANANDA MISHRA	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/28204/2025	SURYA NARAYAN BAGARTY	BINOD KUMAR HATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/28205/2025	EXECUTIVE ENGINEER (ELECT) BED, TPCODL, BBSR	LALIT KUMAR MAHARANA	//	
		VS	VS	()	
		RAJENDRA DASH		//	
404	D-WP(C)/28207/2025	SNEHASISH NAYAK	GOPAL PRASAD JENA	//	
		VS	VS	()	
		THE MANAGING DIRECTOR OFDC LTD., BBSR		//	
405	D-WPCRL/21016/2025	LITU BHOI	AKSHAYA KUMAR SUBUDHI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WPCRL/21174/2025	BHAGIRATH PANI	BIKASH CHANDRA PARIJA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/20960/2025	PAYAL MUDULI @ DIPA	SARADA PRASAD DASH	DASPALLA /188 /2025	
	ABLAPL/8269/2025	VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/20964/2025	MUNU ROHIDAS	SWARAJ PATEL	KINJIRKELA /217 /2024	AOR20220000246C202500067
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/20965/2025	STATE OF ODISHA GAYADHAR PRADHAN @ KUNA VS	SABYASACHI MISHRA VS	// BALASORE SADAR /278 /2025 ()	
410	D-ABLAPL/20969/2025	STATE OF ODISHA RAMAKANTA NAYAK VS	SARADA PRASAD DASH VS	// SIMULIA /262 /2025 ()	
411	D-ABLAPL/20972/2025	STATE OF ODISHA SK. MANJUR @ MANJUR KHAN VS	MANORANJAN DAS VS	// NISCHINTAKOILI /115 /2025 ()	AOR20220003722C202500118
412	D-ABLAPL/20975/2025 ABLAPL/8270/2025	STATE OF ODISHA BASUDEB JENA VS	NETRANANDA BISWAL VS	// BALIKUDA /296 /2025 ()	
413	D-ABLAPL/20977/2025	STATE OF ODISHA AJU BEHERA @ AJAYA KUMAR BEHERA VS	SWAGAT KUMAR SAHU VS	// GANGAPUR (ASKA) /109 /2025 ()	AOR20220004593C202500027
414	D-ABLAPL/20981/2025	STATE OF ODISHA DEEPAK KUMAR BARIK VS	UMAKANTA BARIK VS	// CHHEND /132 /2025 ()	
415	D-ABLAPL/20989/2025	STATE OF ODISHA KUNJABIHARI SWAIN VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
416	D-ABLAPL/20992/2025 ABLAPL/8267/2025	STATE OF ODISHA MAHESWAR SAHOO @ SIPU SAHOO VS	DEBIDUTTA MOHAPATRA VS	// DELANGA /183 /2025 ()	
417	D-ABLAPL/20995/2025	STATE OF ODISHA SANIA @ SANATAN BEHERA VS	ARIJEET MISHRA VS	// JAKHAPURA /95 /2025 ()	
418	D-ABLAPL/20996/2025	STATE OF ODISHA RAJA KHAN @ REJAK KHAN VS	ANITA SAHOO VS	// BALASORE SADAR /191 /2025 ()	
419	D-ABLAPL/21002/2025	STATE OF ODISHA SUKANTA KUMAR PATRA VS	AKSHAYA KUMAR SUBUDHI VS	// DELANGA /35 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/21004/2025	SK. KURBAN @ SK. IBADULLAH VS STATE OF ODISHA	CHHABI BEHERA VS	JATNI P.S. /149 /2025 () //	
421	D-ABLAPL/21008/2025	VASANTADA TWINKLE RATNA BHARAT VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	CHANDAKA P.S. /367 /2024 () //	
422	D-ABLAPL/21010/2025	JAVED AHMED SANOURI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	CHANDAKA P.S. /367 /2024 () //	
423	D-ABLAPL/21012/2025	LOCHAN NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	DHENKANAL SADAR /503 /2023 () //	AOR20220000053C202500075
424	D-ABLAPL/21015/2025	SOUMYA RANJAN KAR VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BIKRAMPUR FCI /171 /2025 () //	AOR20220001648C202500073
425	D-ABLAPL/21025/2025	RASHMITA ADHIKARI VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	TALCHER TOWN /594 /2024 () //	AOD20250000030C202500001
426	D-ABLAPL/21026/2025	BINOD PANDA @ BINOD KUMAR PANDA VS STATE OF ODISHA	HEMENDRA SAMAL VS	MARKAT NAGAR /120 /2025 () //	
427	D-ABLAPL/21027/2025	NIRANJAN @ GURU @ BHURU NAYAK VS STATE OF ODISHA	BAMADEV BARAL VS	BADAMBADI /257 /2025 () //	
428	D-ABLAPL/21031/2025	SHUBHAM NAIK @ GUDU NAIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	N.T.P.C. /140 /2024 () //	
429	D-ABLAPL/21034/2025	CHAHATI MALLIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	TUMUSINGA /163 /2025 () //	
430	D-ABLAPL/21037/2025	MAMATA PATRA @ NAMITA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	BALANGA /129 /2025 () //	
431	D-ABLAPL/21040/2025	ELIAZ KHAN @ CHANDA KHAN	BISWABHUSAN DAS	KUJANGA /212 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/21041/2025	AKSHYA KUMAR SETHI	SOUBHAGYA KUMAR DASH	BAIDYANATHPUR /336 /2025	AOR20220001631C202500177
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/21045/2025	PRASANTA GARAMI	DEEPAK KU SAHOO	MARINE PS AT JAMBO /136 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/21046/2025	PURNA CHANDRA SAHOO	DEEPAK KU SAHOO	KENDRAPARA SADAR /320 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/21047/2025	BINOD SETHY @ KALIA	DEEPAK KU SAHOO	MARSHAGHAI /194 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/21049/2025 ABLAPL/8282/2025	SUDHIR KUMAR SARANGI	GOKULANANDA PARIDA	BADSAHI /224 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/21050/2025	RANJAN SETHI	SUSANTA KUMAR LENKA	JATNI P.S. /271 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/21057/2025	SUJIT NAYAK @ SANAPUA	BIJAYA KUMAR PARIDA 2	G.UDAYAGIRI /37 /2025	AOD20220001998C202500041
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/21063/2025	SK. MUSTAK @ MUSA	NIBEDITA MOHANTY	INDUSTRIAL ESTATE PS /109 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/21066/2025	ABHISHESK @ ABHISHEK SAHOO	CHIRANJIB ROUT	KANIHA /231 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/21067/2025	HARESH PANI @ HARESH	SUNIL KUMAR PANDA	PARLAKHEMUNDI /348 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/21068/2025	SEEMA SINGH	RASHMI RANJAN MISHRA	KHETRARAJPUR /133 /2022	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/21069/2025	STATE OF ODISHA SIBAM SONI VS	SUNIL KUMAR PANDA VS	// JHARSUGUDA SADAR /215 /2025 ()	
444	D-ABLAPL/21074/2025	STATE OF ODISHA INDRAMANI DALEI VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /587 /2024 ()	
445	D-ABLAPL/21078/2025	STATE OF ODISHA HEMANTA SAHU VS	MANAS KUMAR CHAND VS	// / 0 ()	
446	D-ABLAPL/21087/2025	STATE OF ODISHA BIKRAMA PAIKRAY VS	MANAS KUMAR CHAND VS	// / 0 ()	
447	D-ABLAPL/21091/2025	STATE OF ODISHA SUCHITRA MALLICK VS	SANGRAM KESHARI MISHRA VS	// BINJHARPUR /300 /2025 ()	
448	D-ABLAPL/21094/2025	STATE OF ODISHA SUSENA KANHAR @ SUSHAN KANHAR VS	SANGRAM KESHARI ROUT VS	// BOUDH /23 /2022 ()	
449	D-ABLAPL/21095/2025	STATE OF ODISHA RANJIT BEHERA VS	BIRAJA PRASAD NANDA VS	// ASTARANGA /135 /2025 ()	
450	D-ABLAPL/21098/2025	STATE OF ODISHA RANJIT KUMAR ROUT VS	PRATIK DASH VS	// SORO /325 /2025 ()	
451	D-ABLAPL/21102/2025	STATE OF ODISHA SWARNA PRABHA SENAPATY VS	ALEENA ACHARYA VS	// MAHILA P.S.(BBSR) /136 /2025 ()	
452	D-ABLAPL/21103/2025	STATE OF ODISHA BINDUSHREE BEHERA VS	ACHYUTANANDA PATTANAIAK VS	// BOLAGARH P.S. /133 /2025 ()	
453	D-ABLAPL/21105/2025	STATE OF ODISHA NIRMALA SENAPATI VS STATE OF ODISHA	ALEENA ACHARYA VS	// MAHILA P.S.(BBSR) /136 /2025 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/21106/2025	TUNA PRUSTY @ SANTOSH KUMAR PRUSTY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	NAYAGARH SADAR /158 /2025) //	
455	D-ABLAPL/21107/2025	DEBA KHILLA @ KHILLO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	POTTANGI /50 /2025) //	
456	D-ABLAPL/21111/2025	SUBHANKAR SAHU @ SAHOO VS STATE OF ODISHA	BIKASH KUMAR DASH VS	THAKURGARH /188 /2025) //	
457	D-ABLAPL/21112/2025	ASHOK BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /181 /2025) //	AOR20220001245C202500044
458	D-ABLAPL/21113/2025	JAGABANDHU BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /187 /2025) //	
459	D-ABLAPL/21115/2025	SUKANTA KUMAR SANKHUA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /507 /2025) //	AOR20220001615C202500137
460	D-ABLAPL/21116/2025	AMIYA BEHERA @AMIYA KUMAR BEHERA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	FATEGARH /216 /2025) //	AOR20220001662C202500055
461	D-ABLAPL/21117/2025	LALITA SETHI VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	MAHANGA /48 /2025) //	
462	D-ABLAPL/21120/2025	RAJENDRA @ GAJENDRA MADHUAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /188 /2025) //	
463	D-ABLAPL/21126/2025	MADHUSUDAN ACHARYA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	KHAIRA /197 /2025) //	
464	D-ABLAPL/21128/2025	ESA NARAYAN REDDY VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /257 /2025) //	
465	D-ABLAPL/21131/2025	BIBEKANANDA NAIK	RAJALAXMI BISWAL	COLLIERY /377 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
466	D-ABLAPL/21132/2025	STATE OF ODISHA BHANUMATI NAYAK	SURYA PRAKASH MANGARAJ	// SOSO /139 /2025	
		VS	VS	()	
467	D-ABLAPL/21134/2025	STATE OF ODISHA KUNA MUDULI	MANAS KUMAR CHAND	// TANGI (KHURDA) /202 /2025	
		VS	VS	()	
468	D-ABLAPL/21138/2025	STATE OF ODISHA SURENDRA KHORA	DIPTI RANJAN BHOKTA	// BANDHUGOAN /18 /2009	
		VS	VS	()	
469	D-ABLAPL/21140/2025	STATE OF ODISHA SUJIT NAIK	JUGALA KISHORE PANDA	// MANAMUNDA /350 /2024	
		VS	VS	()	
470	D-ABLAPL/21148/2025	STATE OF ODISHA SITARANJAN DAS	PRASANTA KUMAR NANDA	// KAPTIPADA /134 /2025	
		VS	VS	()	
471	D-ABLAPL/21151/2025	STATE OF ODISHA SANJAY DAS	RAKESH BEHERA	// BANARAPAL /121 /2011	
		VS	VS	()	
472	D-ABLAPL/21156/2025	STATE OF ODISHA SUDAM PRADHAN	MOHAN KUMAR SAHU	// DEOGARH /304 /2025	
		VS	VS	()	
473	D-ABLAPL/21162/2025	STATE OF ODISHA BRAHMACHARI JENA	JYOTIRMAYA SAHOO	// JANKIA P.S. /116 /2025	
		VS	VS	()	
474	D-ABLAPL/21164/2025	STATE OF ODISHA DAYANIDHI SAHOO	LALITENDU MISHRA	// PAHALA /173 /2025	AOR20220001610C202500052
		VS	VS	()	
475	D-ABLAPL/21166/2025	STATE OF ODISHA ANANDA CHANDRA PALEI	ANIRUDHA DAS	// CUTTACK VIGILANCE /61 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :14/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/20182/2025 CRLMA/ /	BIKASH CHANDRA DUKHU MP	SALKADU ANIL KUMAR DORA	25/2025
2	D-CRLLP/21061/2025 CRLLP/ /	NARCOTICS CONTROL BUREAU , (NCB) MP	PRASANNA KUMAR PARHI, D.S.G.I., SUDIPTO PANDA, C.G.C.	42/2025
3	D-CRLLP/21088/2025 CRLLP/ /	NARCOTICS CONTROL BUREAU MP	PRASANNA KUMAR PARHI, D.SG.I, SUDIPTO PANDA, C.G.C	43/2025
4	D-RFA/79/2010 RFA/79/2010	SANJIB KU.PRADHAN MP	M/S.DEBASIS PANIGRAHI	55/2025
5	D-TRPCRL/21038/2025 TRPCRL/ /	ARCHANA KUMARI SAHU MP	PRASANNA KUMAR MISHRA	63/2025
6	D-LAA/39484/2024 LAA/38/2024	DHIREN CHANDRA PRADHAN MP	SARBESWAR BEHERA	144/2025
7	D-LAA/20977/2025 LAA/ /	NABAKISHORE RAJGURU MOHAPATRA MP	SUBRAT SATPATHY	145/2025
8	D-LAA/28071/2025 LAA/ /	MANISH KUMAR AGRAWAL MP	ABINASH KUMAR DASH	146/2025
9	D-JCRLA/66/2022 JCRLA/66/2022	GHANA BENGERA MP	TAPASWINI SINHA, M/S.DEVASHIS PANDA, S.PANDA, A.MEHTA, D.K	152/2025
10	D-CRLMP/21003/2025 CRLMP/ /	VEDBYASH RESIDENTALCOLLEGE, GANJAPUR MP	PRATAP CHANDRA CHHINCHANI	159/2025
11	D-CRLMP/1759/2025 CRLMP/156/2025	SATYA SUNDAR SETHY MP	HIMANSHU SEKHAR MISHRA	160/2025
12	D-SA/275/1993 SA/275/1993	BALARAM MP	M/S.P.KAR	230/2025
13	D-TRP(C)/28077/2025 TRP(C)/ /	PRIYANKA MAHARANA MP	ALOK KUMAR PANDA	232/2025
14	D-RVWPET/28169/2025 RVWPET/ /	PRASANTA DHAL MP	NIRANJAN LENKA	267/2025
15	D-RVWPET/28169/2025 RVWPET/ /	PRASANTA DHAL MP	NIRANJAN LENKA	268/2025
16	D-RVWPET/28169/2025 RVWPET/ /	PRASANTA DHAL MP	NIRANJAN LENKA	269/2025
17	D-RPFAM/27978/2025 RPFAM/ /	MADHU ANANDA KHOSLA MP	RAJIB LOCHAN PATTNAIK	304/2025
18	D-RPFAM/28033/2025 RPFAM/ /	SWARUP RANJAN SWAIN MP	LINGARAJ SARANGI	305/2025
19	D-RPFAM/27042/2025 RPFAM/ /	SAMBIT MOHANTY MP	BISWARANJAN DALAI	306/2025
20	D-CMAPL/26556/2025 CMAPL/ /	D.M., SRIRAM GENERAL INSURANCE CO.LIMITED., JAIPUR MP	ADV., JAIPUR	361/2025
21	D-CMAPL/26558/2025 CMAPL/ /	D.M.,CHOLA MS GENRAL INSURANCE CO.LIMITED., KHURDA MP	ADV., KHURDA	362/2025
22	D-CMAPL/28198/2025 CMAPL/ /	M.N.K.HARISH MP	BISWARANJAN MAHARATHA	363/2025
23	D-MATA/26986/2025 MATA/ /	SASMITA SETHI@SETHY MP	SONITA BISWAL	370/2025
24	D-MATA/164/2017 MATA/164/2017	SATYADEEP BARAL MP	M/S DEVASIS PANDA, S.PANDA, G.MOHANTY, A.RATHO, D.DAS	371/2025
25	D-MATA/26980/2025 MATA/ /	KAJOL TRIPATHY MP	ASHWINI KUMAR DAS	372/2025
26	D-MATA/28124/2025	SAIBALINI @ BUI TRIPATHY	RAMESH CHANDRA SWAIN	

27	MATA/ / D-MATA/28124/2025	MP SAIBALINI @ BUI TRIPATHY	RAMESH CHANDRA SWAIN	373/2025
28	MATA/ / D-MATA/251/2023	MP M.N.K.HARISH		374/2025
29	MATA/251/2023 D-MATA/43669/2024	MP JYOTIRANJAN PANDA	SOURAV SUMAN BHUYAN	375/2025
30	MATA/366/2024 D-CRLREV/19524/2025	MP JUGAL JAL	TIRTH KUMAR SAHU	376/2025
31	D-CRLREV/19524/2025 CRLREV/344/2025	MP JUGAL JAL	TIRTH KUMAR SAHU	563/2025
32	D-CRLREV/20962/2025 CRLREV/ /	MP NASIM SEKH @ SEKH NASIM	RAJENDRA NARAYAN ROUT	564/2025
33	D-CRLREV/20968/2025 CRLREV/ /	MP AYESHA BIBI	BIKRAM KESHARI RAJ	565/2025
34	D-CRLREV/20968/2025 CRLREV/ /	MP AYESHA BIBI	BIKRAM KESHARI RAJ	566/2025
35	D-CRLREV/39271/2024 CRLREV/759/2024	MP JITENDRA KUMAR SAHOO	DESHA RANJAN RATH	567/2025
36	D-CRLREV/21024/2025 CRLREV/ /	MP M/S. KARAM CHAND THAPAR AND BROS(CONSULTANTS)	ASHOK KUMAR DAS	568/2025
37	D-CRLREV/21053/2025 CRLREV/ /	MP MOTILAL THAKUR	ASHOK KUMAR DAS	569/2025
38	D-CRLREV/21053/2025 CRLREV/ /	MP MOTILAL THAKUR	ASHOK KUMAR DAS	570/2025
39	D-CRLREV/21053/2025 CRLREV/ /	MP MOTILAL THAKUR	ASHOK KUMAR DAS	571/2025
40	D-CRLREV/21092/2025 CRLREV/ /	MP BHOLANATH BEHERA	KISHORE CHANDRA RAJGURU MOHAPATRA	572/2025
41	D-CRLREV/21110/2025 CRLREV/ /	MP PATITAPABAN BEHERA	ASHOK KUMAR SAHOO	573/2025
42	D-CRLREV/21110/2025 CRLREV/ /	MP PATITAPABAN BEHERA	ASHOK KUMAR SAHOO	574/2025
43	D-CRLREV/21130/2025 CRLREV/ /	MP NARAYAN CHANDRA DAS	ROHIT RANJAN RAY	575/2025
44	D-CRLREV/21143/2025 CRLREV/ /	MP BASANTI PANDAB	RUCHI RAJGARHIA	576/2025
45	D-FAO/17493/2025 FAO/222/2025	MP MANAGER, NEW INDIA ASSURANCE CO. PRASANTA KUMAR MAHALI		577/2025
46	D-FAO/110/2016 FAO/110/2016	MP PURNA CH.BEHERA	M/S.SAMIR KU.MISHRA	626/2025
47	D-FAO/110/2016 FAO/110/2016	MP PURNA CH.BEHERA	M/S.SAMIR KU.MISHRA	627/2025
48	D-FAO/110/2016 FAO/110/2016	MP PURNA CH.BEHERA	M/S.SAMIR KU.MISHRA	628/2025
49	D-FAO/12168/2025 FAO/201/2025	MP MAMATA NAYAK		629/2025
50	D-FAO/25281/2025 FAO/ /	MP MANAGER, TP HUB ORIENTAL INSURANCE LIMITED, BBSRATI		630/2025
51	D-FAO/28054/2025 FAO/ /	MP JOGESWAR SA	SATYABAN SAHOO	631/2025
52	D-FAO/28059/2025 FAO/ /	MP LALITA NIAL	SATYABAN SAHOO	632/2025
53	D-FAO/28063/2025 FAO/ /	MP KISAN MUNDA	SATYABAN SAHOO	633/2025
54	D-FAO/28069/2025 FAO/ /	MP KOVREZ MURMU	SATYABAN SAHOO	634/2025
55	D-FAO/28091/2025 FAO/ /	MP BIJAY LAXMI BEHERA	SATYABAN SAHOO	635/2025
56	D-FAO/290/2023 FAO/290/2023	MP SATYANARAYAN PATTANAIAK		636/2025
57	D-BLAPL/38396/2024 BLAPL/12874/2024	MP LAXMIDHAR SAHOO @ LUCKY	DEVASHIS PANDA,MANAS CHAND, SMRUTI RANJAN RAO	637/2025 771/2025

58	D-BLAPL/17538/2025 BLAPL/6845/2025	SAMARESH RANJAN DAS MP	SATYA NARAYAN MISHRA 4	772/2025
59	D-BLAPL/12983/2025 BLAPL/4813/2025	DEBABRATA SINHA MP	ATUL KUMAR MOHANTY	773/2025
60	D-BLAPL/17638/2024 BLAPL/6561/2024	PRATIVA JENA MP		774/2025
61	D-BLAPL/13191/2024 BLAPL/4378/2024	BAIDHAR PRADHAN MP	AMARESH DAS	775/2025
62	D-RSA/150/2020 RSA/150/2020	BICHITRANANDA KAR MP	PRAFULLA KUMAR RATH	970/2025
63	D-RSA/152/2012 RSA/152/2012	ISSURU APPANA REDDY MP	M/S NALINIKANTA DASH, D. PANDA, S.K. AZIZ, B. PUJA	971/2025
64	D-RSA/137/2018 RSA/137/2018	SANTIMANI MISHRA MP	M/S.G.N.MISHRA	972/2025
65	D-RSA/28342/2024 RSA/286/2024	PRADEEP KUMAR DASH MP	SAROJANANDA MISHRA	973/2025
66	D-RSA/23238/2025 RSA/344/2025	AUROBINDA BEHERA MP	AMIT KUMAR NATH	974/2025
67	D-RSA/16236/2025 RSA/221/2025	GOKULANANDA BAISHAKH MP	TUSAR KUMAR MISHRA	975/2025
68	D-CMP/27952/2025 CMP/1042/2025	SUSHAMA KUMARI JENA MP	SURAVI MOHANTY	1035/2025
69	D-CMP/28005/2025 CMP/ /	SRI GOPINATHJEW THAKUR BIJE NIJAGRIK MP	KSHIROD KUMAR BARSORE	1036/2025
70	D-CMP/28014/2025 CMP/ /	BIRAJA DEVI @ MOHANTY MP	MAHESWAR MOHANTY	1037/2025
71	D-CMP/48088/2024 CMP/1480/2024	KALANDI MALIK MP	SOUMYA RANJAN PATI	1038/2025
72	D-CMP/28060/2025 CMP/ /	KRUSHNA CHANDRA MOHAPATRA MP	NIROD KUMAR SAHU	1039/2025
73	D-CMP/28103/2025 CMP/ /	SANTILATA NAYAK MP	PRASANNA KUMAR SWAIN	1040/2025
74	D-CMP/28115/2025 CMP/ /	SABITA PANDA MP	KISHORE CHANDRA RAJGURU MOHAPATRA	1041/2025
75	D-CMP/28132/2025 CMP/ /	AKSHYA PALEI@AKSHYA KUMAR PALEI MP	BHAWANI SANKAR PANIGRAHI	1042/2025
76	D-CMP/28170/2025 CMP/ /	PURANJAN DAS MP	SAMIR KUMAR MISHRA(SR. ADV.)	1043/2025
77	D-ABLAPL/10872/2023 ABLAPL/10872/2023	PRASANTA NAYAK @ SARAT NAHAK MP	KALU CHARAN SWAIN	1327/2025
78	D-ABLAPL/17492/2025 ABLAPL/7036/2025	PRAMOD KUMAR ADHIKARI MP		1328/2025
79	D-ABLAPL/16939/2025 ABLAPL/6731/2025	SHASHANKA SHEKHAR PATI MP		1329/2025
80	D-ABLAPL/18582/2025 ABLAPL/7386/2025	DIPANKAR BISWAS @ ANAM BISWAS MP		1330/2025
81	D-ABLAPL/12871/2023 ABLAPL/12871/2023	ABHISHEK PANDA MP	UMA CHARAN MISHRA	1331/2025
82	D-ABLAPL/11700/2025 ABLAPL/4609/2025	BADUA @ BATUA @ BAJUA JENA MP		1332/2025
83	D-CRLMC/20970/2025 CRLMC/ /	BIRANCHI SAHOO MP	BIKRAM KESHARI RAJ	1807/2025
84	D-CRLMC/17674/2025 CRLMC/2164/2025	BHUBANA MOHANTA MP		1808/2025
85	D-CRLMC/20983/2025 CRLMC/ /	BIRANCHI NARAYAN DASH MP	PRANAB RANJAN CHHATOI	1809/2025
86	D-CRLMC/20988/2025 CRLMC/ /	KUMAR ANIKESH MP	ARIJEET MISHRA	1810/2025
87	D-CRLMC/20990/2025 CRLMC/ /	PRASANNA SAHOO MP	UMAKANTA BARIK	1811/2025
88	D-CRLMC/20858/2025 CRLMC/2545/2025	NILAMANI BILAS MP	ASUTOSH TRIPATHY	1812/2025
89	D-MACA/27965/2025	MURALI PADHAN	PRADEEP KUMAR MISHRA	

	MACA/ /	MP		1813/2025
90	D-CRLMC/21006/2025 CRLMC/ /	RANJITA SINGH MP	RAMDAS ACHARY	1813/2025
91	D-MACA/27965/2025 MACA/ /	MURALI PADHAN MP	PRADEEP KUMAR MISHRA	1814/2025
92	D-CRLMC/21009/2025 CRLMC/ /	TIKA@SANJAY KUMAR PANDA MP	ARIJEET MISHRA	1814/2025
93	D-MACA/27974/2025 MACA/ /	KALPANA LAHA MP	PRADEEP KUMAR MISHRA	1815/2025
94	D-CRLMC/21022/2025 CRLMC/ /	SUJIT KUMAR BEHERA MP	KARUNAKAR NAYAK	1815/2025
95	D-MACA/27979/2025 MACA/ /	SUNIMA DASH MP	PRADEEP KUMAR MISHRA	1816/2025
96	D-CRLMC/14794/2025 CRLMC/2094/2025	SUCHINTANA BASANTIA@DIPU MP		1816/2025
97	D-CRLMC/20227/2025 CRLMC/ /	MINATI BISWAL@MINATI BHUJABALA MP	SANJIB KUMAR BHANJADEO	1817/2025
98	D-MACA/27979/2025 MACA/ /	SUNIMA DASH MP	PRADEEP KUMAR MISHRA	1817/2025
99	D-CRLMC/17701/2025 CRLMC/ /	GURDEEP SINGH MP	HRUDANANDA MOHAPATRA	1818/2025
100	D-MACA/27981/2025 MACA/ /	TEJASWINI DEEP@NAG MP	PRADEEP KUMAR MISHRA	1818/2025
101	D-CRLMC/21065/2025 CRLMC/ /	SURYA NARAYAN MISHRA MP	PRADIPTA VARMA	1819/2025
102	D-MACA/27993/2025 MACA/ /	IPSITA PATRO @ LIPSA PATRO MP	BIRANCHI NARAYAN RATH	1819/2025
103	D-MACA/27993/2025 MACA/ /	IPSITA PATRO @ LIPSA PATRO MP	BIRANCHI NARAYAN RATH	1820/2025
104	D-CRLMC/21059/2025 CRLMC/ /	MUDILA MANIKANTA @ M. MANIKANTH MP	SOUBHAGYA KUMAR DASH	1820/2025
105	D-CRLMC/36917/2024 CRLMC/4649/2024	CHIRATAE VENTURES INDIA ADVISORS MP	SATYA SMRUTI MOHANTY, SIDDHARTH AGARWAL(SR. ADV.)	1821/2025
106	D-MACA/23263/2025 MACA/ /	THE MANAGER (T.P.CELL), M/S. NEW INDIA MP	PRASSANTANUJ MOHANTY, MR. DHANUJ KUTTACK	1821/2025
107	D-MACA/23273/2025 MACA/ /	THE MANAGER (T.P.CELL), M/S. NEW INDIA MP	PRASSANTANUJ MOHANTY, MR. DHANUJ KUTTACK	1822/2025
108	D-CRLMC/37013/2024 CRLMC/4665/2024	KAILASH NATH MP	SATYA SMRUTI MOHANTY, MR. SAURJYA KANTA PADHI	1822/2025
109	D-CRLMC/1142/2025 CRLMC/327/2025	PRAFULLA KUMAR SARANGI MP	SHIVSANKAR MOHANTY	1823/2025
110	D-MACA/28009/2025 MACA/ /	RASMI RANJAN MALLICK MP	RAMESH CHANDRA PRADHAN	1823/2025
111	D-MACA/28009/2025 MACA/ /	RASMI RANJAN MALLICK MP	RAMESH CHANDRA PRADHAN	1824/2025
112	D-CRLMC/19461/2025 CRLMC/ /	SANJIB PATRY MP	SHIVSANKAR MOHANTY	1824/2025
113	D-CRLMC/21104/2025 CRLMC/ /	BIJAYA @ BIJAY NAYAK MP	ANIRUDHA DAS	1825/2025
114	D-MACA/28010/2025 MACA/ /	SUSHMIREKHA BEHERA MP	RAMESH CHANDRA PRADHAN	1825/2025
115	D-MACA/28010/2025 MACA/ /	SUSHMIREKHA BEHERA MP	RAMESH CHANDRA PRADHAN	1826/2025
116	D-CRLMC/21108/2025 CRLMC/ /	BATAKRUSHNA ADHIKARI MP	KRISHNA CHANDRA SAHU	1826/2025
117	D-CRLMC/21114/2025 CRLMC/ /	BHUSANA NAYAK MP	ANIRUDHA DAS	1827/2025
118	D-MACA/28015/2025 MACA/ /	DEEPAK BARAL MP	BISHNU BRATA SINGH	1827/2025
119	D-CRLMC/21125/2025 CRLMC/ /	LIPU@RABINDRA JENA MP	ASHOK KUMAR SARANGI	1828/2025
120	D-MACA/28016/2025 MACA/ /	RANJIT MOHANTY MP	BISHNU BRATA SINGH	1828/2025

121	D-MACA/25675/2025 MACA/ /	D.M.,ORIENTAL INSURANCE CO. LTD.,ROSKHILATH ROY MP		1829/2025
122	D-CRLMC/4792/2025 CRLMC/728/2025	AJAYA PARIDA MP	KAUSTUVA MOHANTY	1829/2025
123	D-MACA/14063/2025 MACA/537/2025	M/S ORIENTAL INSURANCE CO. LTD.,CUTTACK MP	GURUKA PRASAD DUTTA	1830/2025
124	D-CRLMC/21150/2025 CRLMC/ /	RANJIT SENAPATI @ RANJAN SENAPATI MP	JANGYA PRAKASH PARIDA	1830/2025
125	D-CRLMC/21154/2025 CRLMC/ /	SANJAY SENAPATI MP	JANGYA PRAKASH PARIDA	1831/2025
126	D-MACA/14073/2025 MACA/660/2025	M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK MP	GURUKA PRASAD DUTTA	1831/2025
127	D-CRLMC/21152/2025 CRLMC/ /	JAYESH TANNA@JAYESHBHAI JAYANTILAL DEVASHIS MP	DEVASHIS PANDA	1832/2025
128	D-MACA/23908/2025 MACA/ /	CHIEF REGIONAL MANAGER, M/S. ORIENTAL GENERAL INSUREANCE CO. LTD., MP	PALENDER KHORDHA	1832/2025
129	D-CRLMC/21158/2025 CRLMC/ /	VINOD KUMAR MP	BIGYAN KUMAR SHARMA	1833/2025
130	D-MACA/28180/2025 MACA/ /	SANTOSH CHHATAR MP	JAGABANDHU SAHU	1833/2025
131	D-MACA/28180/2025 MACA/ /	SANTOSH CHHATAR MP	JAGABANDHU SAHU	1834/2025
132	D-CRLMC/21160/2025 CRLMC/ /	PRA YASH SUVANKAR TRIPATHY @ PRA YASH SUVANKAR MP	YASH SUVANKAR TRIPATHY	1834/2025
133	D-MACA/28182/2025 MACA/ /	HUNKAR MAJHI @ BHUE MP	JAGABANDHU SAHU	1835/2025
134	D-CRLMC/21161/2025 CRLMC/ /	ASIM HALDAR@ASIM KUMAR HALDAR MP	JUGALA KISHORE PANDA	1835/2025
135	D-CRLMC/21155/2025 CRLMC/ /	BASANTA KUMAR BEHERA MP	DEVASHIS PANDA	1836/2025
136	D-MACA/28182/2025 MACA/ /	HUNKAR MAJHI @ BHUE MP	JAGABANDHU SAHU	1836/2025
137	D-CRLMC/21169/2025 CRLMC/ /	SUBHASH AGARWAL MP	PRANAYA KUMAR DASH	1837/2025
138	D-CRLMC/21170/2025 CRLMC/ /	ASHISH DASH MP	MIHIR SAHOO	1838/2025
139	D-CRLMC/21173/2025 CRLMC/ /	JYAFAT KHAN @ JAYAFAT KHAN @ GHANSHYAM MP	KAUSTUVA MOHANTY	1839/2025
140	D-CRLA/514/2021 CRLA/514/2021	PADMNA KAWASI MP	PUSPAMITRA MOHAPATRA, ABHAS MOHANTY, P.PATNAIK, J.SAHO	1880/2025
141	D-CRLA/20967/2025 CRLA/ /	RAGHUNATH KAR MP	SATYABHUSAN DAS	1881/2025
142	D-CRLA/20967/2025 CRLA/ /	RAGHUNATH KAR MP	SATYABHUSAN DAS	1882/2025
143	D-CRLA/3506/2025 CRLA/172/2025	GOBINDA PRADHAN MP	MANAS KUMAR CHAND	1883/2025
144	D-CRLA/369/2019 CRLA/369/2019	CHUDAMANI MURMU MP	DEBA PRASAD DAS	1884/2025
145	D-CRLA/369/2019 CRLA/369/2019	CHUDAMANI MURMU MP	M/S.GOKULANANDA MOHAPATRA	1885/2025
146	D-CRLA/467/2015 CRLA/467/2015	DINABANDHU LOHAR MP	M/S.PRADIP KUMAR RAY	1886/2025
147	D-CRLA/37576/2024 CRLA/1326/2024	GAYADHAR JENA MP	KSHIROD KUMAR PAHIL	1887/2025
148	D-CRLA/34206/2024 CRLA/1155/2024	SUNIL SAHOO MP	RANJIT KESHARI RAY	1888/2025
149	D-CRLA/21073/2025 CRLA/ /	SURENDRA MOHAN NAIK MP	ARJUNA CHARANA BEHERA	1889/2025
150	D-CRLA/21073/2025 CRLA/ /	SURENDRA MOHAN NAIK MP	ARJUNA CHARANA BEHERA	1890/2025
151	D-CRLA/825/2019 CRLA/825/2019	PRAFULLA DEHURY MP	SMRUTI RANJAN MOHAPATRA	1891/2025
152	D-CRLA/11229/2024	SUSIL MAHANANDIA	BIBHUTI RANJAN MOHANTY	

	CRLA/367/2024	MP		1892/2025
153	D-CRLA/514/2021	PADMNA KAWASI	PUSPAMITRA MOHAPATRA, ABHAS MOHANTY, P.PATNAIK, J.SAHO	
	CRLA/514/2021	MP		1893/2025
154	D-CRLA/21171/2025	GHANA @ GHANASHYAM PRADHAN	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		1894/2025
155	D-CRLA/21171/2025	GHANA @ GHANASHYAM PRADHAN	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		1895/2025
156	D-CRLA/21172/2025	SANAT KUMAR MOHANTY	SIDHARTHA SANKAR RAY (2)	
	CRLA/ /	MP		1896/2025
157	D-CRLA/21172/2025	SANAT KUMAR MOHANTY	SIDHARTHA SANKAR RAY (2)	
	CRLA/ /	MP		1897/2025
158	D-WA/27950/2025	ASWINI KUMAR SAMANTRAY	SAIBRATA RATH	
	WA/ /	MP		3161/2025
159	D-WA/27950/2025	ASWINI KUMAR SAMANTRAY	SAIBRATA RATH	
	WA/ /	MP		3162/2025
160	D-WA/28175/2025	M/S ANUPAMA ENTERPRISE, JAJPUR	SUMITRA MOHANTY	
	WA/ /	MP		3163/2025
161	D-WA/28175/2025	M/S ANUPAMA ENTERPRISE, JAJPUR	SUMITRA MOHANTY	
	WA/ /	MP		3164/2025
162	D-WA/28208/2025	CENTRAL UNIVERSITY OF ODISHA, KORAPUT	ABHIRPANARAYAN PATTNAYAK(S.P.C.)	
	WA/ /	MP		3165/2025
163	D-WA/28208/2025	CENTRAL UNIVERSITY OF ODISHA, KORAPUT	ABHIRPANARAYAN PATTNAYAK(S.P.C.)	
	WA/ /	MP		3166/2025
164	D-WP(C)/27951/2025	AMULYA GOUDA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		11637/2025
165	D-WP(C)/18341/2025	NITYANANDA PUTHAL	JAJATI KESHARI KHUNTIA	
	WP(C)/13062/2025	MP		11638/2025
166	D-WP(C)/27955/2025	SANJIT DIGAL	TRILOCHAN NANDA	
	WP(C)/ /	MP		11639/2025
167	D-WP(C)/27956/2025	SIVA SANKAR BIHARY	ARUN KUMAR ACHARYA	
	WP(C)/ /	MP		11640/2025
168	D-WP(C)/17656/2022	JITENDRA KUMAR MALLICK		
	WP(C)/17656/2022	MP		11641/2025
169	D-WP(C)/21692/2024	RAJA KISHORE JENA		
	WP(C)/12280/2024	MP		11642/2025
170	D-WP(C)/27958/2025	SARANG MAHATWO @ SARANGADHAR	MUKHENDRA KUMAR SAMAL	
	WP(C)/ /	MP		11643/2025
171	D-WP(C)/27971/2025	NILAMANI BEHERA	AKSHAYA KUMAR JENA	
	WP(C)/19425/2025	MP		11644/2025
172	D-WP(C)/27969/2025	DHADESWAR SAHOO	DEBAKANTA MOHANTY	
	WP(C)/19363/2025	MP		11645/2025
173	D-WP(C)/27969/2025	DHADESWAR SAHOO	DEBAKANTA MOHANTY	
	WP(C)/19363/2025	MP		11646/2025
174	D-WP(C)/27969/2025	DHADESWAR SAHOO	DEBAKANTA MOHANTY	
	WP(C)/19363/2025	MP		11647/2025
175	D-WP(C)/27973/2025	SAROJ KUMAR PALLAI	KARUNAKAR RATH	
	WP(C)/19371/2025	MP		11648/2025
176	D-WP(C)/27976/2025	SARAT KUMAR KHANDA	AKSHAYA KUMAR JENA	
	WP(C)/19429/2025	MP		11649/2025
177	D-WP(C)/25013/2025	HARIHAR MOHAPATRA	SOUMYA MISHRA	
	WP(C)/17701/2025	MP		11650/2025
178	D-WP(C)/27980/2025	PRIYABRATA PRADHAN	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		11651/2025
179	D-WP(C)/27984/2025	SUSHREE SABINAYA	SIDHESWAR MALLIK	
	WP(C)/ /	MP		11652/2025
180	D-WP(C)/14430/2025	TULSIBASA GOUD	AKASH KUMAR PATTAJOSHI	
	WP(C)/10928/2025	MP		11653/2025
181	D-WP(C)/27986/2025	ARUNDHATI SAMAL	MAHESWAR MOHANTY	
	WP(C)/ /	MP		11654/2025
182	D-WP(C)/27992/2025	RAMA CHANDRA PATTNAYAK	SUNKURU SUDHAKAR RAO	
	WP(C)/ /	MP		11655/2025
183	D-WP(C)/22130/2025	JAMUNA SINGH		
	WP(C)/15366/2025	MP		11656/2025

184	D-WP(C)/27995/2025 WP(C)/ /	LOKANATH DEHURY MP	PABITRA KUMAR NAYAK	11657/2025
185	D-WP(C)/27996/2025 WP(C)/ /	THE CHIEF EXECUTIVE OFFICER, TPNODIPRASANTORIK MP	PRASANTORIK KUMAR TRIPATHY	11658/2025
186	D-WP(C)/24753/2025 WP(C)/17064/2025	M/S. IPINIT VANASPATI LIMITED, RAJABAGRICHUBIRUPILACKM MP	M/S. AMITABH MISHRA	11659/2025
187	D-WP(C)/27030/2021 WP(C)/27030/2021	KALI PRASAD SAMANTRAY MP	TAPAN KUMAR BISWAL	11660/2025
188	D-WP(C)/36667/2021 WP(C)/36667/2021	RINA DALAI MP	TAPAN KUMAR BISWAL	11661/2025
189	D-WP(C)/32201/2024 WP(C)/18285/2024	M/S.NAYAK ASSOCIATES MP	DILLIP KUMAR NAYAK (IN PERSON), M/S. RANJIT MOHANTY, U.C.D	11662/2025
190	D-WP(C)/357/2025 WP(C)/894/2025	TRILOCHAN PARIDA MP	SAIBRATA RATH	11663/2025
191	D-WP(C)/22731/2025 WP(C)/15705/2025	NIKUNJA BIHARI MOHAPATRA MP	SANDEEP RATH	11664/2025
192	D-WP(C)/15368/2025 WP(C)/11404/2025	EXECUTIVE OFFICER SATYABADI GOPINATH MP	SWAPNIL ROY	11665/2025
193	D-WP(C)/28008/2025 WP(C)/ /	MUKUTA PARIDA MP	PRAKASH KUMAR MISHRA	11666/2025
194	D-WP(C)/27988/2025 WP(C)/19421/2025	SUKANTA DASH MP	SWAPNIL ROY	11667/2025
195	D-WP(C)/28012/2025 WP(C)/ /	RENUBALA HATI MP	GOPINATH MISHRA	11668/2025
196	D-WP(C)/27989/2025 WP(C)/ /	ARJUN KUMAR PRADHAN MP	SWAPNIL ROY	11669/2025
197	D-WP(C)/24952/2025 WP(C)/18053/2025	M/S BOSE CONSTRUCTIONS, NUAPADA MP	BIBHUTI BHUSAN MISHRA	11670/2025
198	D-WP(C)/35626/2022 WP(C)/35626/2022	MANASMITA MAHARANA MP	DR. BINODA KUMAR MISHRA	11671/2025
199	D-WP(C)/27067/2025 WP(C)/18801/2025	SANDHYARANI PANDA MP	AMITAV DAS	11672/2025
200	D-WP(C)/25798/2025 WP(C)/17964/2025	AJAYA KUMAR NAYAK MP		11673/2025
201	D-WP(C)/28017/2025 WP(C)/ /	THE DIVISIONAL MANAGER, UNITED INDIAN MP	INDIAN SUBSIDIARY LTD., CUTTACK	11674/2025
202	D-WP(C)/25795/2025 WP(C)/17950/2025	SMRUTI RANJAN MOHAPATRA MP		11675/2025
203	D-WP(C)/25780/2025 WP(C)/17978/2025	PRAVASH KUMAR PARIDA MP		11676/2025
204	D-WP(C)/25783/2025 WP(C)/17960/2025	HEMANTA KUMAR BISWAL MP		11677/2025
205	D-WP(C)/22129/2025 WP(C)/15312/2025	BHARATI MALIK MP		11678/2025
206	D-WP(C)/24076/2020 WP(C)/24076/2020	SUMITRA KHATUA MP	JITENDRA MOHANTY	11679/2025
207	D-WP(C)/27133/2025 WP(C)/18991/2025	DEBRAJ BEHERA MP	CHITTARANJAN PATNAIK	11680/2025
208	D-WP(C)/28025/2025 WP(C)/ /	M/S. S.B.ENTERPRISES, GANJAM MP	PRANAYA KISHORE HARICHANDAN	11681/2025
209	D-WP(C)/41791/2024 WP(C)/25439/2024	AKSHAYA NAG MP	SWAPNIL ROY	11682/2025
210	D-WP(C)/28034/2025 WP(C)/ /	SUBHADRA SINGH MP	PRASANNA KUMAR MISHRA	11683/2025
211	D-WP(C)/28035/2025 WP(C)/ /	SUVENDU KUMAR SAHOO MP	UPENDRA KUMAR SAMAL	11684/2025
212	D-WP(C)/28044/2025 WP(C)/ /	SALU ANGARAI @ SALUKA ANGARAI MP	KODANDA KUMAR BHUYAN	11685/2025
213	D-WP(C)/28043/2025 WP(C)/ /	PRAVAKAR MOHANTY MP	PRASANNA KUMAR MISHRA	11686/2025
214	D-WP(C)/21829/2025 WP(C)/15186/2025	DILLIP DWARY MP		11687/2025
215	D-WP(C)/21825/2025	MOHINI SETHY		

	WP(C)/15127/2025	MP		11688/2025
216	D-WP(C)/28052/2025 WP(C)/ /	ANITA PATRA MP	NIRMAL CHANDRA MOHANTY	11689/2025
217	D-WP(C)/21832/2025 WP(C)/15243/2025	SUNIMANI SINGH MP		11690/2025
218	D-WP(C)/28053/2025 WP(C)/ /	SARMISTA SENAPATY MP	UMESH CHANDRA MOHANTY	11691/2025
219	D-WP(C)/28056/2025 WP(C)/ /	SUDIPTI MOHAPATRA MP	AGASTI KANUNGO	11692/2025
220	D-WP(C)/43265/2024 WP(C)/25495/2024	ARAM PATRA KHORA MP	NIRANJAN LENKA	11693/2025
221	D-WP(C)/14729/2025 WP(C)/10867/2025	BIRANCHI KUMAR DWIVEDY MP	RAJAKISHORE SAHOO	11694/2025
222	D-WP(C)/28026/2025 WP(C)/ /	GENERAL MANAGER (HR) STEEL AUTHORITY MP	RIKMOHINDRAH	11695/2025
223	D-WP(C)/33454/2021 WP(C)/33454/2021	PRASANA BHUTIA @ PRASANNA KUMAR MP	SHUB KUMAR BHANJADEO	11696/2025
224	D-WP(C)/13440/2022 WP(C)/13440/2022	JHILI BHUTIA MP	SANJIB KUMAR BHANJADEO	11697/2025
225	D-WP(C)/33453/2021 WP(C)/33453/2021	RANJAN BHUTIA MP	SANJIB KUMAR BAHANJADEO	11698/2025
226	D-WP(C)/32930/2021 WP(C)/32930/2021	PRADEEP KUMAR BHUTIA MP	SANJIB KUMAR BHANJADEO	11699/2025
227	D-WP(C)/13567/2022 WP(C)/13567/2022	GOBINDA BHUTIA MP	SANJIB KUMAR BHANJADEO	11700/2025
228	D-WP(C)/13638/2022 WP(C)/13638/2022	UPENDRA BHUTIA MP	SANJIB KUMAR BHANJADEO	11701/2025
229	D-WP(C)/13564/2022 WP(C)/13564/2022	KUNA BHUTIA MP	SANJIB KUMAR BHANJADEO	11702/2025
230	D-WP(C)/13437/2022 WP(C)/13437/2022	MANOJ BHUTIA MP	SANJIB KUMAR BHANJADEO	11703/2025
231	D-WP(C)/28070/2025 WP(C)/ /	JAGABANDHU BEHERA MP	SAMIR KUMAR MISHRA	11704/2025
232	D-WP(C)/28028/2025 WP(C)/ /	PEDDENTI SUNDAR RAO MP	SANDEEP RATH	11705/2025
233	D-WP(C)/23574/2025 WP(C)/16211/2025	MAA CHANDI WOMEN SELF HELF GROUP MP	SANJIB KUMAR DALAI	11706/2025
234	D-WP(C)/28073/2025 WP(C)/ /	RAM BHAROSE SHAW MP	BHABANI PRASAD MOHANTY	11707/2025
235	D-WP(C)/24160/2025 WP(C)/16914/2025	KALYANI TRIPATHY MP	SOMA PATNAIK	11708/2025
236	D-WP(C)/28074/2025 WP(C)/ /	M/S PRIYA RANJAN MISHRA, BBSR MP	SANDEEP KUMAR JENA	11709/2025
237	D-WP(C)/28076/2025 WP(C)/ /	RUKMANI MAJHI MP	TUKUNA KUMAR MISHRA	11710/2025
238	D-WP(C)/28074/2025 WP(C)/ /	M/S PRIYA RANJAN MISHRA, BBSR MP	SANDEEP KUMAR JENA	11711/2025
239	D-WP(C)/28092/2025 WP(C)/ /	MANOJ KUMAR PANDEY MP	BHABANI PRASAD MOHANTY	11712/2025
240	D-WP(C)/28095/2025 WP(C)/ /	GOURANGA UPADHYAYA MP	ANJAN KUMAR BISWAL	11713/2025
241	D-WP(C)/16001/2022 WP(C)/16001/2022	SURENDRA BEHERA MP	JYOTSNARANI RATH	11714/2025
242	D-WP(C)/28098/2025 WP(C)/ /	PRAMILA PANIGRAHI MP	NIRANJAN PANDA (1)	11715/2025
243	D-WP(C)/28099/2025 WP(C)/ /	CHITTA RANJAN SAHU MP	BISWAJIT MOHANTY	11716/2025
244	D-WP(C)/28098/2025 WP(C)/ /	PRAMILA PANIGRAHI MP	NIRANJAN PANDA (1)	11717/2025
245	D-WP(C)/28100/2025 WP(C)/ /	RAJENDRA KUMAR BINDHANI MP	ANJAN KUMAR BISWAL	11718/2025
246	D-WP(C)/23456/2025 WP(C)/16578/2025	SANTOSH KUMAR ROUTRAY MP	RAMESH CHANDRA OJHA	11719/2025

247	D-WP(C)/26502/2025 WP(C)/18914/2025	LAXMAN DALEI MP	RAMAKANTA SARANGI	11720/2025
248	D-WP(C)/28102/2025 WP(C)/ /	SACHIDANANDA MULIA MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	11721/2025
249	D-WP(C)/28104/2025 WP(C)/ /	BANAMBAR SAHU MP	BISWAJIT MOHANTY	11722/2025
250	D-WP(C)/26502/2025 WP(C)/18914/2025	LAXMAN DALEI MP	RAMAKANTA SARANGI	11723/2025
251	D-WP(C)/22513/2025 WP(C)/16314/2025	SIBA SHANKAR PATTANAYAK MP	B.S.PANIGRAHI	11724/2025
252	D-WP(C)/28107/2025 WP(C)/ /	HEMANTA KUMAR SAHU MP	BISWAJIT MOHANTY	11725/2025
253	D-WP(C)/28106/2025 WP(C)/ /	SANKARSAN JENA MP	ARJUNA CHARANA BEHERA	11726/2025
254	D-WP(C)/27858/2025 WP(C)/19355/2025	BABITA BONDIA MP	SAVRAV TIBREWAL	11727/2025
255	D-WP(C)/28111/2025 WP(C)/ /	SHARAT CHANDRA BEHERA MP	ANIRUDHA DAS	11728/2025
256	D-WP(C)/606/2025 WP(C)/1322/2025	SUKANTA KUMAR SETHI MP	NIHAL RATH	11729/2025
257	D-WP(C)/593/2025 WP(C)/1007/2025	KRUSHNA CHANDRA BEHERA MP	NIHAL RATH	11730/2025
258	D-WP(C)/28113/2025 WP(C)/ /	PANKAJ PRATAP DEV MP	BIBHUTI BHUSAN SWAIN	11731/2025
259	D-WP(C)/28114/2025 WP(C)/ /	MAA TARINI SHG, PARIMAKUNDAPUR, KENDRAPALLE MP	BISWAJIT MOHANTY	11732/2025
260	D-WP(C)/28116/2025 WP(C)/ /	SAROJ KUMAR SAHOO MP	SASWAT KUMAR ACHARYA	11733/2025
261	D-WP(C)/35276/2024 WP(C)/20782/2024	KALYANI SAHOO MP		11734/2025
262	D-WP(C)/28121/2025 WP(C)/ /	BANKA BEHARI ACHARYA MP	ABINASH ROUTRAY	11735/2025
263	D-WP(C)/6960/2018 WP(C)/6960/2018	BRAJAMOHAN JENA MP	M/S.B.S.RAYAGURU	11736/2025
264	D-WP(C)/28122/2025 WP(C)/ /	UNION OF INDIA MP	BIBHUTI BHUSAN MISHRA	11737/2025
265	D-WP(C)/28127/2025 WP(C)/ /	APOLLO HOSPITALS ENTERPRISE LIMITED, BBSR MP	BISWAJIT MOHANTY	11738/2025
266	D-WP(C)/28128/2025 WP(C)/ /	DEBAHARI SAHU MP	BISWAJIT MOHANTY	11739/2025
267	D-WP(C)/28088/2025 WP(C)/ /	ASHOKA INFRACORE PVT LTD MP	SUKANTA KUMAR DALAI	11740/2025
268	D-WP(C)/17080/2021 WP(C)/17080/2021	DILLIP KUMAR NAYAK MP	NIRANJAN LENKA	11741/2025
269	D-WP(C)/25655/2025 WP(C)/17796/2025	JYOTISH KUMAR JENA MP	SANKARACHARYA CHOUDHURY	11742/2025
270	D-WP(C)/25655/2025 WP(C)/17796/2025	JYOTISH KUMAR JENA MP	SANKARACHARYA CHOUDHURY	11743/2025
271	D-WP(C)/28131/2025 WP(C)/ /	CHANDRA SEKHAR BISWAL MP	BIBHUTI BHUSAN SWAIN	11744/2025
272	D-WP(C)/28133/2025 WP(C)/ /	PRATAP BHUTIA MP	BISWAJIT MOHANTY	11745/2025
273	D-WP(C)/28141/2025 WP(C)/ /	KALINGA KISHOR SAHU MP	BISWAJIT MOHANTY	11746/2025
274	D-WP(C)/28140/2025 WP(C)/ /	SATYA NARAYAN AGARWAL MP	MADHAB LAL AGARWAL	11747/2025
275	D-WP(C)/24916/2025 WP(C)/17177/2025	RABINDRANATH SAHOO MP	RUPESH KUMAR KANUNGO	11748/2025
276	D-WP(C)/28150/2025 WP(C)/ /	PATHANI SAHOO MP	BISWAJIT MOHANTY	11749/2025
277	D-WP(C)/28153/2025 WP(C)/ /	JITENDRA GOUDA MP	BAIDHAR SAHOO	11750/2025
278	D-WP(C)/28154/2025	SAMIR KUNDU	KAJAL SAHOO	

	WP(C)/ /	MP		11751/2025
279	D-WP(C)/28157/2025	BISHNU CHARAN BEHURA	BAIDHAR SAHOO	
	WP(C)/ /	MP		11752/2025
280	D-WP(C)/24801/2025	M/S ASHADEEP AQUACULTURE PVT. LTD., TINIPADA, BALASORE		
	WP(C)/17285/2025	MP		11753/2025
281	D-WP(C)/3699/2025	NIRANJAN PRADHAN	SATYAJIT MOHAPATRA (2)	
	WP(C)/2879/2025	MP		11754/2025
282	D-WP(C)/28166/2025	BASANTI DEHURI	ARUN KUMAR DAS	
	WP(C)/ /	MP		11755/2025
283	D-WP(C)/26715/2025	M/S.SHIPTEK MARINE SOLUTIONS PVT.LTD.,SUKRAKUMAR MISHRA		
	WP(C)/18417/2025	MP		11756/2025
284	D-WP(C)/28168/2025	BASANTI DEHURI	ARUN KUMAR DAS	
	WP(C)/ /	MP		11757/2025
285	D-WP(C)/28148/2025	M/S INDIAN MEDICAL ASSOCIATION (IMACHITRASEN PARIDA		
	WP(C)/ /	MP		11758/2025
286	D-WP(C)/28171/2025	SANJIB KUMAR BHUTIA	ANUP NARAYAN MOHANTY	
	WP(C)/ /	MP		11759/2025
287	D-WP(C)/28172/2025	KUMUDA RANJAN PANDA	ASHOK DAS	
	WP(C)/ /	MP		11760/2025
288	D-WP(C)/30635/2024	SARASWATI SETHY	DHIRENDRA KUMAR DAS	
	WP(C)/17406/2024	MP		11761/2025
289	D-WP(C)/28177/2025	M/S. SMV BEVERAGES PRIVATE LTD, CUTTACK	KUNAL KUMAR MISHRA	
	WP(C)/ /	MP		11762/2025
290	D-WP(C)/42180/2024	PRIYANANDA SAMANTARAY		
	WP(C)/24842/2024	MP		11763/2025
291	D-WP(C)/28181/2025	PRADIP KUMAR BEHURA	BRUNDABAN ROUT	
	WP(C)/ /	MP		11764/2025
292	D-WP(C)/28188/2025	PRABHASINI SARANGI	BRUNDABAN ROUT	
	WP(C)/ /	MP		11765/2025
293	D-WP(C)/28187/2025	BISWAJEET CHOUDHURY	ASIT KUMAR DASH	
	WP(C)/ /	MP		11766/2025
294	D-WP(C)/28192/2025	AKSHAYA KUMAR MISHRA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		11767/2025
295	D-WP(C)/28193/2025	ARATI JENA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		11768/2025
296	D-WP(C)/28201/2025	RENUBALA NAIK	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		11769/2025
297	D-WP(C)/28203/2025	BIBEKANANDA MISHRA	PRAFULLA CHANDRA ACHARYA	
	WP(C)/ /	MP		11770/2025
298	D-WP(C)/28205/2025	EXECUTIVE ENGINEER (ELECT) BED, TPCDULIBESIMAR MAHARANA		
	WP(C)/ /	MP		11771/2025
299	D-WP(C)/28207/2025	SNEHASISH NAYAK	GOPAL PRASAD JENA	
	WP(C)/ /	MP		11772/2025